[Shri S.M. Banerjee]

being, whatever has transpired between you and some Members or the Speaker, are not before the House.

श्री रराघीर सिंह : (रोहतक) उपाध्यक्ष महोदय, मैं भी वही बात कहना चाहता हूं जो मिस्टर बैनर्जी ने कही है, सेंट्रल गवर्नमेंट एम्प्लाईज के बारे में । बहुत से उसमें ऐसे केसेज हैं जिन के बारे में गवर्नमेंट की डिक्लेयर्ड पालिसो है, उस के मुताबिक ऐक्शन नहीं हो रहा है, ग्रोर बहुत से लोग पड़े हुए हैं खास तौर से जो कैजुग्रल लेबर है उस के बारे में गवर्नमेंट कोई डेसीशन लेती है तो उस के लिए मिनिस्टर साहब कोई टाइम निकाले या कोई स्टेटमेंट इस के ऊपर हो ।

MR. DEPUTY SPEAKER: You are supporting the plea of Mr. Banerjee and the Minister has taken note of it.

श्वी झिवचन्द्र का (मधुबनी) : एक बात मैं कहना चाहता हूं कि बित्त मंत्री जी एशियन डेवलपमेंट कान्फरेंस में गए थे। हम लोगों ने काल ग्रटेंशन दिया, शार्ट नोटिस क्वेरचन दिया, लेकिन वह मंजूर नहीं हुए। सदन को यह मालूम होना चाहिए कि उन्होंने वहां क्या किया, वहां के प्रतिनिधियों से क्या बातें कहीं, कितना पैसा लेंगे या देंगे, इस सब के बारे में हम लोग बिलकुल ग्रन्धेरे में हैं। इसलिए मै चाहूंगा कि या तो वित्त मंत्री कोई वक्तव्य दें या आप काल ग्रटेंशन मंजूर करें या शार्ट नोटिश क्वेरचन मंजूर करें।

SHRI RAGHU RAMAIAH: The hon. Members have asked for your guidance and your good offices for so many things. May I also seek your guidance and good offices in seeing that such matters might be raised in a proper manner and proper notices may be given to raise such matters (Interruption)

SHRI S. K. TAPURIAH: Calling Attention Notices are given. What is more proper? Let him explain.

SHRI S. M. BANERJEE : Sir, just one word by way of explanation. The hon. Minister has said that whatever transpired between a Member and the Minister or the Speaker, he is not aware of. May I remind the hon. Minister that whatever I have mentioned was discussed at the Business Advisory Committee ?

MR. DEPUTY-SPEAKER: Discussion in the Business Advisory Committee, after all, is a private discussion. It would not be proper on that basis to raise anything here.

12.59 hrs.

DEMANDS* FOR GRANTS Ministry of

STEEL AND HEAVY ENGINEERING

MR. DEPUTY-SPEAKER: The House will now take-up discussion and voting on Demand Nos. 83, 84 and 130 relating to the Ministry of Steel and Heavy Engineering for which four hours have been allotted.

Hon. Members present in the House who are desirous of moving their cut motions may send slips to the Table before 2.15 indicating the serial numbers of the cut motions they would like to move. They will be treated as moved if they are otherwise admissible.

DEMAND NO. 83-MINISTRY OF STEEL

AND HEAVY ENGINEERING

MR. DEPUTY-SPEAKER : Motion moved :

"That a sum not exceeding Rs. 19,00,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1970, in respect of 'Ministry of Steel and Heavy Engineering."

DEMAND NO. 84-OTHER REVENUE EXPENDITURE OF THE MINISTRY OF STEEL AND HEAVY ENGINEERING

MR. DEPUTY-SPEAKAR : Motion moved :

"That a sum not exceeding Rs. 1,33,68,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1970, jn respect of 'Other Revenue Expenditure of the Ministry of Steel and Heavy Engineering'."

*Moved with the recommendation of the President.

DEMAND NO. 130—CAPITAL OUTLAY OF THE MINISTRY OF STEEL AND HEAVY ENGINEEBING

MR. DEPUTY-SPEAKER : Motion moved :

"That a sum not exceeding Rs. 1,42,53,75,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1970, in respect of 'Capital Outlay of the Ministry of Steel and Heavy Engineering'."

SHRI N. K. SOMANI (Nagaur): Mr. Deputy-Speaker, Sir, the administration of this particular Ministry is very important for the future development of the country.

MR. DEPUTY-SPEAKER : He may resume his speech after lunch. 13 hrs.

The Lok Sabha adjourned for Lunch till Fourteen of the clock.

The Lok Sabha re-assembled after Lunch at seven minutes past Fourteen of the clock.

> [SHRI GADALINGANA GOWD in the Chair]

DEMANDS FOR GRANTS- Contd. MINISTRY OF STEEL AND HEAVY ENGINEERING-Contd.

SHRI N. K. SOMANI : Mr. Chairman, Sir, before we broke up for lunch I was saying that the successful functioning of this crucial ministry of Steel and Heavy Engineering is very vital to the accelorated development of our country whether it is in terms of infra-structure, or in terms of enlargement of economic activity or whether the exports of this country are concerned. Both modern industry and defence demand from this Ministry that this country should have modern steel products at a price which the country and the economy can afford, and all these arguments and postulates go towards only one direction, that not only the Hindustan Steel Limited and its various units but also the other four public sector units over which this Ministry presides must also run successfully.

As against this wish or this guarantee or this promise that we would like it to be transformed to, we see that out of a total of Rs. 3,500 crores capital of the people of this country that has been inefficiently, I am afraid. employed in the entire public sector a total of Rs. 2,000 crores has been appropriated by this Ministry. Therefore it is all the more important, all the more responsible and demanding that this Ministry and its units function well.

We cannot accept the oft-repeated plea that most of these projects have a long gestation. We have been hearing this year after year, Mr. Minister, and during the tenure of twelve years that Hindustan Steel Limited has been in existence in this country as many as eight Ministers have presided over this Ministry and probably more as heads of Hindustan Steel Limited, a thing which by itself can be commented upon.

But I would like to say this, that we would have to set limits to ourselves and clean our own house, whatever mess is there, whatever angularities have come and whatever irregularities have come to notice instead of sitting upon this long gestation theory which I think should expire some day at least.

As against the expected reasonable profit that any public sector or private enterprise ought to give either to the national exchequer or to the shareholders of a particular company, we find that the annual loss of this Ministry ranges somewhere between Rs. 80 crores to Rs. 100 crores, the highest of which can be attributed to Hindustan Steel and a bit of it to the Ranchi functioning and various othet units that the Ministry has. Therefore, ir becomes very urgent now. This country is short of not only capital, but the example that has been set in public sector is so poor that we can ill-afford to put in either any more money or accept any more delay in this matter.

The steel industry all over the world is constituted in a rather complex manner. Today, we are facing situation where the world capacity of steel-making far exceeds the total global demand. The prices, the varieties, the product-mix, the deliveries, the new technological innovations, all these things, are such important factors that the Ministry will have to be alive to the needs of the situation not only within the country but as far as the world markets are also concerned. So, we will have to

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design our own product-mix, we will have to curtail our own cost of production we will have to schedule our deliveries both for the internal plants which are also export-oriented eventually and also the primary product from steel mills which ought to be sold in the competitive world markets. This calls for a very radical, progressive and competitive marketing policy and an organisation. All this calls for a very competent team of planners within the Ministry itself which can look into the short-term and long-term demands and the progress that is being made into the steel structure that you have been trying to make.

As against this, we find, this Ministry has got some kind of steering group—I do not know in which direction it is steering and who is steering whom.

They receive the Planning Commission targets. It is very unfortunate-just, yesterday some crores of rupees were given under the Demand of Planning Commission-that it has set the Third Plan targets of steelmaking capacity at 10.2 million tonnes. It is a very sad commentary, a poor commentary, on the capability of planning in this country, a thing that we blindly accept, not only in the public sector but in the private sector also. Now, when the N.C.A.E.R. went into the estimates after which when the steering group went into the estimates, it was found that the original Third Plan targets are not likely to be either required or to be met as late as 1974 or 1975. All this goes on to show that we must have a vigilant planning division within the Ministry itself.

Coming to your white elephant about which we have talked a great deal over a period of years in this House and outside, namely, the great Bokaro project, we have made it very clear that not only in terms of steel demand but in terms of the virtual necessity of the poverty in this country on one side and the unemployment, the spectre of inefficiency and the return from the public sector projects on the other side, from any given point of view, it is really criminal to set aside almost a total sum of Rs. 1000 for a project like Bokaro which, I suppose, one day, will be taking very soon in terms of Ranchi. At the time when Ranchi project was conceived originally, quite a few of us had brought to the attention of the Government that the production capacity

at Ranchi, with the most modern equipment in the world, would not be required to be made use of in this country regularly until 1975. We are facing today the same dilema. The great project at Ranchi has no orders beyond 1972 and, if Bokaro would have collapsed, it would have no work at Therefore, let none say this country all or Parliament was not warned that Bokaro would not be able to fulfil its functions. But, nevertheless, if the Government have accepted a project, if the Government in the shape of Bokaro plant, have made certain plans, the question to be raised is that the most efficient and economic use of that money must be made, whether this amount of Rs. 671 crores that has been set aside for the first stage of the Bokaro project at 1.7 million tonnes is extremely highit will go to 4 million tonnes and later on to 10 million tonnes-both in terms of economy and the use of Indian expertise. There is a lot that can be said against it.

I would give you an example. The Shah of Iran is nobody's fool. When the Soviet Union made an offer of a package deal with the Government of Iran to supply them a steel plant for Iran, both the cost estimates and the consultancy in Iran were thoroughly looked into by the Iranian experts and, not only that, when the Soviet Union was warned that the cost estimates were vastly inflated, they brought down the estimates by as much as 30 per cent from the original estimates. This is the kind of book-keeping that goes on in the supply of public sector package deal. I do not know what was wrong with Indian experts; I do not know why detailed working drawings had to be brought from Moscow in truck-loads at the sweet will and mercy of the Soviet designers who want to keep away all the Indian engineers who are there and who can be fruitfully utilised in the Bokaro Project. This brings one to the other aspect of industrial management in the steel project. I for one would think, with the appointment of Mr. K. K. Chandy nearly a year agoand I have great respect for this man as an expert in management development-that the various calibres of management experts in the steel industry would not only be trained up but the proper people would be put into proper positions.

As far as the organisational aspect of the various plant level teams is concerned,- Mr. Pant used to be in the Finance Ministry, but now he is on the other side of the table, and I am sure this is bound to pinch him in the long run.-the Financial Controller of any given unit is not under the supervision or the discipline or the authority of the Managing Director at a plant level and he reports directly to some kind of a Deputy Secretary here in the Finance Ministry. This is not proper either from the modern management technique point of view or from the discipline point of view. I would expect all the aspects of a given plant-financial, production, marketing, management and industrial relations-to be under the Managing Director, and I would certainly not accept this plea that this is being done on the ground of past practices. Therefore, this will have to be changed if successful functioning is to be encouraged.

Coming to the Ranchi Project and the MAMC at Durgapur, both these projects are, as I said before, running at very heavy losses. Nearly Rs. 220 crores are locked up in the Heavy Engineering Corporation at Ranchi, and as I said before, beyond 1972, there will have to be some kind of a jugglery, some kind of a magic wand, to bring some orders to this plant at Ranchi. The losses of Ranchi upto March 1968the cumulative lossess-have been as high as Rs. 26 crores, and we do not know what is the figure of loss for 1968-69. The losses of MAMC have been Rs. 20 crores up to-date. In this connection, I have a humble suggestion to make. The latest Balance Sheet of Hindustan Steel that is available to the Members of Parliament for a close scrutiny this level is only of the year 1967-68. I know it for a fact that the accounts cannot be closed of 1968-69 with such rapidity that the new finalised audited Balance Sheet may be made available to Members. But if some kind of a six-monthly document of financial and physical performance versus the targets that were there is made available and a general picture is submitted to the House, that would certainly make our discussions a little more meaningful.

I would now come to the problem child of HSL, Durgapur, which my colleague, Mr. Patodia, raised the other day in the form of a call-attention notice and quite a bit of attention was focussed on that. The Durgapur Steel Plant, as everyone knows,

is beseiged completely by indiscipline at the workers' level, intimidation of officers and other people, strikes, gheraos and deliberate attempts at sabotage. This is what, in reply to the steel mission that went to London a few days ago, the U. K. mission had to say. The British mission is completely disgusted with the state of affairs at Durgapur. I hope, the Minister himself is disgusted. 20 engineers from Britain are made available to set things right at Durgapur at a price that will have to be paid by the HSL. This is what they have to say :

> "The trouble is largely managerial and it seems from increasing labour indiscipline at Durgapur and lack of administrative control. Technical problems arise mainly from deliberate damage and sabotage to plants like coke oven and soaking pits."

These sources—the British sources—do not conceal their unmitigated concern at the way their one-time show piece has turned into a pestering sore.

Therefore the earlier we set our house right as far as Durgapur is concerned, the better it is for all concerned. Several protests have been made about our industrial relations and the labour policies being conducted. at the various plant levels, especially at Durgapur. I do not know if the recognized union to-day does not enjoy the confidence of the majority of the workers. Surely it is time enough that the Management at Durgapur should take early steps to find out what the workers want. In one of your reports you vourself have said that as soon as the Hind Mazdoor Sabha's union was recognised at another plant, production went up and there have not been too many complaints on this score. Therefore, we cannot sit through all these things any accept only one particular Union and then expect the best of results.

Then again there are a number of Committee reports in respect of improvements of your plant. The Hyderabad Administrative Staff College, of course, went into the manning aspects of Durgapur and they say that out of 20,000 workers that are employed at Durgapur, at least 25% of this is in surplus to the requirements of this plant. I do not know

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how we expect this plant to run economically at all. But a solution to this overstaff problem will have to be found. I can only suggest that the increasing needs of Bokaro may be drawn from the surplus cadre of workers from Durgapur because they are bound to be a number of unskilled workers in Durgapur and there are bound to be certain others who can be trained for erection purposes as far as Bokaro is concerned. It is in this way, I think, you can transfer surplus men from one plant to another for reasons of economy. Otherwise your break-even point will never come down to a reasonable level.

I want to say something about the fate of the re-rolling units in this country. There are about 400 steel re-rollers in this country. Their production accounts for a total capacity of Rs. 80 crores of rupees and they employ over 40,000 people and they earn for the country nearly Rs. 13-15 crores of rupees of foreign exchange every year through exports of their products. It is nearly 38% of the total foreign exchange earnings of the steel products. I am told that the Raj Committee themselves as far back as 1962 expected that a minimum of 75 million billets would be required every month even on the basis of a single shift capacity. If our re-rollers have to running and if the keep themselves known about Government had these requirements so far back in time, I do not know why the availability is so restricted to 50 or 60,000 tonnes a month. I am told that the situation has greatly improved. But whatever your export commitments are, you will have to see that the re-rollers at home will have to be found some of the If necessary, you can see that billets. the steel and rail mills of your plant have a lot of unutilised capacity. They can increase the production of billets both for domestic and export requirements. I do not know whether it is technically feasible but this is a comment for what it is worth. Since the re-rollers are a vital component of the steel industry, I would recommend some representation at the JPC level which is to-day responsible for the entire pricing and product-mix of the steel industry. I would like to ask a pertinent question about the JPC pricing. I understand that in JPC pricing there is a special the element which looks after the freight equalisation scheme and the supply of steel to various fabricators at international market prices. These two essential functions are being met by the funds which are made available at the JPC level. I do not know what was the total amount that accrued at the JPC level and what was actually spent. Is there any surplus left with JPC. Are they invested so that some kind of adjustment is needed ?

On the personnel management, I understand that you have not been able to find a successor for the Managing Director who left his seat a few months ago and this is also something which must receive your urgent attention. I am also told that three functional directors in the HSL are still under the active consideration of the Ministry for the last few months and this position has not yet changed.

MR. CHAIRMAN : The hon. Member's time is up.

SHRI N. K. SOMANI : Before concluding I would like to draw the attention of the Minister to page 19 of the report. There are sad comments on the poor maintenance of the industrial plant and equipment not only at Durgapur but at both the other units of the steel plants. Then this I million tonne plant is running continuously for the last 9 years without any preventive maintenance being done and I understand that their condition has now considerably deteriorated and unless a scheme of preventive maintenance and regular maintenance is taken up, I think you will yourselves land in a sorry mess.

On page 20 of your report, you say that you are expecting a definite improvement in production, despatches and overall performance and capacity utilisation of all your units, of all plants in 1969-70. I want to put a specific question. What will be your profits in the year 1969-70 from the HSL ? What are your production targets ? What are your performance targets that you have allotted to the various units ? And, if this total picture is made available to us now it will have more relevance at the end of the year when we examine the performance of the steel units.

My last point is this. The Bokaro project is suffering because of not only delayed delivery of various equipments but one of the units of your ministry is unfortunately responsible for it, namely, the

MAMC. Out of the order of 11,365 tonnes of belt conveyers, auxiliaries and miscellaneous equipments which were meant to be delivered to Bokaro, only 194 tonnes have been delivered so far by the end of 1968 and this is a very strange thing. These are the two departments working under the same Ministry. We used to comment that · there is no coordination between the various Ministries of the Government of India, that the right hand of the Government does not know what the left hand is doing. Now I would have to go one step further and say that the middle finger of the Government does not realise what the forefinger is doing. Unless you have better coordination I cannot envisage the successful functioning of this Ministry.

MR. CHAIRMAN : Hon. Members may now move their cut motions.

SHRI TENNETI VISWANATHAM (Visakhapatnam) : I beg to move :---

That the demand under the head Capital Outlay of the Ministry of Steel and Heavy Engineering be reduced by Rs. 100.

[Failure to implement the basic recommendation to locate fifth steel plant at Visakhapatnam in spite of the reappraisal of steel demand by N. C. A. E. R. and the recommendation of the Secretarial Committee thereupon. (3)]

That the demand under the head Capital outlay of the Ministry of Steel and Heavy Engineering be reduced by Rs. 100.

[Need for starting medium scale pig iron plants spread over the country and to have one at Visianagram. Andhra Pradesh. (4)]

That the demand under the head Ministry of Steel and Heavy Engineering be reduced by Rs. 100.-

[Recruitment policy in Bharat Heavy Plates and Vessels Ltd., Visakhapatnam, (5) 1

थीं यज्ञवन्त सिंह कुक्वाह (मिड)

कि "इस्पात झौर मारी इंजीनियरी मंज्यलय" शीर्कक के ग्रन्तर्गत मांग में 100 रुपये कम कर दिये जायें

डिस्पात कारखानों में उत्पादन का लक्ष्य प्राप्त करने में झलफलता (7)]

कि "इत्पात झौर मारी इंजीनियरी मंत्रालय'' शीर्षक के प्रन्तर्गत मांग में 100 रुपये कम कर दिये जायें

डिस्पात कारखानों का ग्रसंतोषजनक प्रबन्ध (8)1

कि ''इस्पात और भारों इंजीनियरी मंत्रालय" झीर्घक के झन्तर्गत मांग में 100 रुपये कम कर दिये जायें

निर्मित इस्पात के निर्यात के सम्बन्ध में उचित घ्यान रखने में ग्रसफलता (9)]

कि ''इस्पात झौर मारी इ'जीनियरी मंत्रालय" जीर्षक के ग्रन्तर्गत मांग में 1(0 रुपये कम कर दिये जायें

[निमित इस्पात के वितरण की भेदभावपूर्ण तथा दोषपूर्ए प्रणाली (10)]

कि ''इस्पात झौर मारी इंजीनियरी मंत्रालय'' झीर्षक के झन्तर्गत मांग में 100-रुपये कम कर विये जायें

[इस्पात कारखानों में कर्मच।रियों तथा इंजीनियरों की नियुक्ति में स्थानीय बेरोजगार ब्यक्तियों को प्राथमिकता देने में झसफलता (11)

कि "इस्पात झौर मारी इंजीनियरी मंत्रालय" शीर्थक के ग्रन्तर्गत मांग में 100 रुपये कम कर दिपे जायें

[इस्पात कारखानों में कर्मचारियों के लिये ग्रावास-स्थानों की कमी (12)]

SHRI RAMAVATAR SHASTRI (Patna) : I beg to move :---

That the demand under the head Ministry of Steel and Heavy Engineering be reduced to Re. 1.

[Permitting the steel industrialists in the private sector to take arbitrary action. (13) 7

That the demand under the head Ministry of Steel and Heavy Engineering be reduced to Re. 1.

[Failure to check increase in the steel prices. (14)]

That the demand under the head Ministry of Steel and Heavy Engineering be reduced to Re. 1.

[Failure to check the loss being incurred in the public sector steel industry. (15)]

That the demand under the head Ministry of Steel and Heavy Engineering be reduced to Re. 1.

[Failure to increase the production capacity of steel plants. (16)]

That the demand under the head Ministry of Steel and Heavy Engineering be reduced to Re. 1.

[Torpedoing the Steel and Heavy Engineering Industry. (17)]

That the demand under the head Ministry of Stcel and Heavy Engineering be reduced to Re. 1.

[Collusion with the monopolist capitalists to defame the public sector Steel and Heavy Engineering Industry. (18)]

That the demand under the head Ministry of Steel and Heavy Engineering be reduced to Re. 1.

[Failure to check bungling and arbitrary action in the Steel industry. (19)]

That the demand under the head Ministry of Steel and Heavy Engineering be reduced to Re. 1.

[Need to start Bokaro Steel Plant as soon as possible. (20)]

That the demand under the head Ministry of Steel and Heavy Engineering be reduced to Re. 1.

[Failure to bring an end to the mis-management in the Steel Plants. (21)]

That the demand under the head Ministry of Steel and Heavy Engineering be reduced to Re. 1.

[Failure to check the maltreatment meted out to the labour class in the Steel Plants (22).] That the demand under the head Ministry of Steel and Heavy Engineering be reduced by Rs. 100.

[Failure to remove discontentment in workers of Steel Industry. (23)]

That the demand under the head Ministry of Steel and Heavy Engineering be reduced by Rs. 100.

[Failure to solve the difficulties of Muslim employees of Heavy Engineering Industry, Ranchi. (24)]

That the demand under the head Ministry of Steel and Heavy Engineering be reduced by Rs. 100.

[Failure to remove the discontentment in workers of H. E. Corporation, Ranchi. (25)]

That the demand under the head Ministry of Steel and Heavy Engineering be reduced by Rs. 100.

[Failure to properly rehabilitate the riot affected Muslim workers of H. E. Corporation, Ranchi. (26)]

That the demand under the head Ministry of Steel and Heavy Engineering be reduced by Rs. 100.

[Failure to pay compensation to the families of the Muslim workers of Heavy Engineering Corporation, Ranchi, who were killed in 1967 communal riots. (27)]

That the demand under the head Ministry of Steel and Heavy Engineering be reduced by Rs. 100.

[Failure to improve deplorable condition of C. T. I. Hostel of Heavy Engineering Corporation, Ranchi. (28)]

That the demand under the head Ministry of Steel and Heavy Engineering be reduced by Rs. 100.

[Need to give workers the right of participation in the management of Steel and Heavy Engineering Industry in the public sector. (29)]

That the demand under the head Ministry of Steel and Heavy Engineering be reduced by Rs. 100.

[Need to fix ceiling on the profit of Tata Steel Factory, Jamshedpur. 1(30)]

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That the demand under the head Ministry of Steel and Heavy Engineering be reduced by Rs. 100.

[Failure to abolish the contract system in the Steel and Heavy Engineering Industry in the public sector. (31)]

That the demand under the head Ministry of Steel and Heavy Engineering be reduced by Rs. 100

[Failure to give recognition to the unions affiliated to All India Track Union Congress of the Steel and Heavy Engineering Industry. (32)]

That the demand under the head Ministry of Steel and Heavy Engineering be reduced by Rs. 100.

[Rendering assistance for the formation of agent-unions in the Steel and Heavy Engineering industry. (33)]

That the demand under the head Ministry of Steel and Heavy Engineering be reduced by Rs. 100.

[Failure to make country self-dependent in Steel and Heavy Engineering Industry. (34)]

That the demand under the head Capital Outlay of the Ministry of Steel and Heavy Engineering be reduced by Rs. 100.

[Failure to pay adequate compensation of land acquired for setting up Steel Plants. (35)]

That the demand under the head Capital Outlay of the Ministry of Steel and Heavy Engineering be reduced by Rs. 100.

[Failure to make timely payment of compensation of land acquired for Steel Plants to farmers. (36)]

That the demand under the head Capital Outlay of the Ministry of Steel and Heavy Engineering be reduced by Rs. 100.

[Need to rehabilitate farmers uprooted as a result of acquisition of land for Bokaro Steel Plant. (37)]

That the demand under the head Capital Outlay of the Ministry of Steel and Heavy Engineering be reduced by Rs. 100.

[Need to give preference to the suffering families of farmers in employment in Bokaro Steel Plant due to acquisition of their lands. (38)] That the demand under the head Capital Outlay of the Ministry of Steel and Heavy Engineering be reduced by Rs. 100.

[Need to give preference to residents of Bihar in appointment to high posts in Steel Plants in the State. (39)]

That the demand under the head Capital Outlay of the Ministry of Steel and Heavy Engineering be reduced by Rs. 100.

[Need to take assistance from socialist countries in order to enable Steel Plants to become self-supporting. (40)]

MR. CHAIRMAN : The cut motions are also before the House.

श्वी प्रेम चन्द वर्मा (हमीरपुर) : समापति जी, मैं ग्रापको घन्यवाद देता हू कि ग्रापने मुफे समय दिया है। देश के उद्योगीकरएा में इस्पात ग्रीर भारी इंजीनियरिंग का महत्वपूर्एा स्थान है क्योंकि स्टील जो है उससे विभिग्न इंडस्ट्रियां हिन्दुस्तान ही नहीं सारी दुनिया की चलती हैं। ग्रापकी रेलें हैं, हवाई जहाज हैं, ग्रोटोमोबाइल की इंडस्ट्री है और दूसरे कई प्रकार की इंडस्ट्रीज हैं, उन सब में मशीनरी बनाने में स्टील का प्रयोग किया जाता है। इसलिए स्टील देश की उन्नति के लिए, देश के विकास के लिए, उसकी इंडस्ट्रीज को ग्रच्छा करने के लिए बहुत ही जरूरी है।

ग्राजादी के पहले, ग्रापको सभापति जी मालम होगा, स्टील की चीजें ग्रौर एक सुई कपड़ा सीने की हम्रा करती थी, वह भी हिन्दु-स्तान के बाहर से ग्राती थी। मुफे याद है कि जब मैं स्कुल में पढता था तो एक चाकू, 55 नं० का चाक होता था, वह भी जर्मनी से ग्राता था। पैंसिल को गढने के लिए चाकु झौर बटन लगाने के लिए सुई, ये हिन्दूस्तान के बाहर से इम्पोर्ट की जाती थी। लेकिन 1954 में जब कि हिन्दूस्त।न स्टील बनी है, उसके बाद से 15 साल के ग्रन्दर जो तरक्की हई है इस सिलसिले में, ग्राज हमारी हालत यह है, चाहे कोई कुछ भी कहे, कि हमारे देश में हवाई जहाज भी बन रहे हैं, मशीनें भी बन रही हैं ग्रौर बड़ी बड़ी मशीनें बना रहे हैं, 100, 100 टन की मतीनें बना रहे हैं ग्रीर पूरा कारखाना, स्टील के

कारखाने बनाने के लिए हमारे देश में फैक्टरियां बन गई है। हैवी इंजीनियरिंग फैक्टरीज हैं जो कि स्टोल का पूरा कारखाना बना सकती है। सभापति महोदय, ये बड़ी-बड़ी जो फैक्टरियां हैं, बड़े बड़े जो प्लान्ट्स है, इनमें स्रगर कोई यह कहे कि चने बेचने वाला जैसे सुबह से शाम तक चने वेच लेता है स्रौर रात को मुनाफा कमाकर घर चला जाता है, वैसे ही ऐसी बात नहीं हुया करती है।

इसके लिए वक्त लगता है, समय लगता है ग्रौर वह समय जरूरी है ।

इसके साथ ही मैं यह कहना चाहता हूं कि इस सिलसिले में जब हिन्दूस्तान को म्रोद्योगी-करण की म्रोर ले जाने के लिए राष्ट्रनायक पंडित जवाहरलाल नेहरू ने इंड्रस्ट्री को बढ़ाने के लिए उसके लिए प्लान बनाया, उस वक्त लोग बकवास किया करते थे। लेकिन इस सदन को मालम है ग्रौर लोग जानते हैं कि 1965 में जब पाकिस्तान के साथ यद्ध हम्प्रा तो उस वक्त हिन्दुस्तान इस बात पर गौरव कर सकता था कि वह किसी भी मौके पर, किसी भी मुश्किलात में ग्रपने कारखानों पर भरोसा कर सकता है। इस बात का उदाहरए। वे हमारे छोटे छोटे हवाई जहाज नैट हैं जिन्होंने सेवर जहाजों को गिरा दिया। वह स्टील यहां पर बनता है। सारे की सारी जो प्रोडक्सन थी हिन्दुस्तान की वह दूश्मन का मुकाबला करने के लिए काम आई।

सभापति जी, 15 साल के इस छोटे से टाइम में हिन्दुस्तान ने जो तरक्ती की है वह सराहनीय है इस बात के लिए कि नया देश होते हुए भी नयी चीजों को थ्रीर इतने बड़े-बड़े कारखानों को बनाया । मेरे दोस्त श्री सोमानी जी ने बहुत सी बातों का जिक किया है । मैं समभता हूं कि मेरे दोस्त इंडस्ट्री के बारे में बहुत कुछ जानते हैं । लेकिन जो थोड़ा बहुत तजुर्बा मुभे है, मैं जानता हू कि प्रगर हम एक घाख के जरिये एक बात को देखें भौर दूसरी घोर का ग्रन्दाजा नहीं लगा सकते हैं तो हम निर्वथी हैं । मेरे ग्रानरेबल दोस्त केवल मुनाफे से इंडस्ट्री की तुलना करना चाहते हैं । पब्लिक संक्टर की प्राइवेट संक्टर भौर पब्लिक संक्टर में,

सभापतिजी, तुलना नहीं की जा सकती है क्योंकि एक फंडामेंटल उसमें फ़र्क है। प्राइवेट सॅक्टर जो है वह मुनाफा कमाता है। प्राइवेट सैक्टर का उद्देश्य जो है वह पैसा कमाना है लेकिन पब्लिक सैक्टर का काम है देश को बनाना, देश को आगे ले जाना ग्रीर प्रात्मनिर्भर बनाना। तो मैं समफता हं कि जहां देश का सवाल हमारे सामने हो वहां पर मुनाफे की बात को हमें बहुत हद तक नहीं सोचना चाहिए । मनाफा जरूर होना चाहिए, घाटा नहीं होना चाहिए, लेकिन मैं समफताहं कि केवल इस बात के लिए यह कहा जाए कि हिन्दुस्तान स्टील के बारे में कि उसमें बहुत घाटा हुया है, नुकसान हमा है तो वह ठीक नहीं है। उन्होंने तो वह कोट नहीं किया है । मेरे पास तो बैलेंस शीट है। वह मैंने देखी हैं। पिछली बार 40 करोड़ का नुकसान हुग्रा है श्रौर उससे पहले 20 करोड़ रुपए का नुकसान हुन्ना है । लेकिन उसका कारएा क्या है। मालुम होगा कि जिस वर्ष40 करोड़ का नुकसान हुग्रा उस वर्ष इंड्रस्ट्री में रेस हो रही थी, उस वक्त चीन कई तरफ से म्रागे बढ़ चुका था। इसके साथ ही हिन्दुस्तान स्टील के मलावा मेरे दोस्त ने दुर्गापुर का भी जिक्र किया है, भिलाई म्रौर रूरकेलाकाभी किया है। रूरकेलाका कार-खानाजिसमें किएक लाख के लगभग लोग काम करते हैं, सारे हिन्दूस्तान की जो इंडस्ट्री है, एक लाख के लगभग काम करने वाले ज्यादातर मजदूर हैं जो सारे के सारे कहते हैं कि पब्लिक सैक्टर होना चाहिए, उसकी तरक्की होनी चाहिए। लेकिन ये दोस्त तो इस बात से नाराज हैं कि पब्लिक सैक्टर नहीं होना चाहिए । कुछ दोस्त कहते हैं कि पब्लिक सैक्टर होना चाहिए लेकिन उनकी जो कार्यवाहियां हैं. उनके जो सिद्धान्त है, उनके जो तरीके हैं वे तरीके ऐसे हैं कि वे किसी भी तरह से यह नहीं कहना चाहेंगे । लेकिन मेरे पास प्रमाए। हैं, मेरे पास डाक्यूमेंट हैं, शायद मेरे स्थाल में सभापति जी मुफे पैश करने नहीं देंगे, उसमें साबित किया गया है। सभापति जी, मैं दुर्गापूर के कारखाने के बारे में कहना चाहंगा कि जो वहां गड़बड़ कराई गई है वह टाटा की झोर से

कराई यई है और वहां टाटा की स्रोर से इन कागरेडों को पैसा दिया गया है। उन कामरेडों को पैसा इसलिए दिया गया है कि देश के प्रन्दर जो स्टील की इंडस्ट्रीज हैं उनमें जाकर यड़बड़ पैदा करें ताकि सामान की झार्टेज हो और उसका माल ज्यादा मंहगा बिके। इस बात से इंकार नहीं किया जा सकता।.....

… (व्यवधान)

SHRI S. M. BANERJEE (Kanpur) : I rise on a point of order. The hon. Member has stated something just now, which perhaps you have not followed correctly as he spoke in Hindi. The hon. Member just now said that the Tatas have paid money to the comrades to create trouble in the Durgapur Plant. The Tatas might have done that because they are equally saboteurs just like many of the Congressmen. The hon. Member said that he has documents to prove what he said, I would request you to urge him to place those particular documents on the Table of the house; because this is a serious allegation on the Members of our Union and on the leaders of our Union: we are having the majority Union there. Whatever he has said, whatever allegations he has made, he will have to substantiate by placing the documents on the Table of the house, so that we get a chance to rebut his allegations. These sweeping charges cannot be allowed to go on. I can also say that today the Congress Party is discussing the question of nationalisation of Banks in the premises of Punjab National Bank Building.

श्वी प्रेम बन्ध वर्मा: सभापति जी, मेरे दोरत कामरेड बहुत कुछ कहते हैं, मगर मुश्किल यह है कि प्रगर उनको सबूतों की जरूरत है तो वह मंजूर करें, हम बाहर भी लगा सकते हैं। मैं बड़े विश्वास के साथ कह सकता हूं प्रौर मैं पूव कर सकता हूँ, इस बात में कोई इन्कार नहीं है। समापति जो, ग्रापको मल्यूम होगा कि मैं बगैर किसी डाक्यूमेंट के कभी कोई बात नहीं कहता हूँ। यह बात विश्वास करके कही जा सकती है कि पब्लिक सैक्टर को बन्द करने के लिए ये मजदुरों को भड़काते हैं।

SHRI ANBAZHAGAN (Tiruchengode) : On a point of order, Sir. When any hon. Member of this House accuses any other party or any other person. especially

when he says that he has documents to prove he would be asked to place them on the Table of the house.

श्वी प्रेम चन्द वर्माः मगर मुके इजाज्व दीजाए श्रीर उसके मुताबिक सारा सदन कह देतो मैं उसको रख दूंगा।

MR. CHAIRMAN: There are other provisions in the Rules under which you can seek remedies. There is no point of order here.

SHRI S. M. BANERJEE (Kanpur): Kindly hear my submission with some patience. In all humility, I would request you to urge the hon. Member to place the documents, which he said he has with him, on the Table of the House. I have got the proof to say that today the Congress Party is discussing the question of nationalisation of Banks in the premises of the Punjab National Bank at Faridabad. If he has got the guts and the checks to challenge us, let him place the documents on the Table of the House.

MR. CHAIRMAN : Mr. Verma, you proceed. There is no point of order here.

श्वी रविराय (पुरी): म्राप कहिए कि म्राप तैयार हैं कि नहीं डाक्यूमेंट को प्लेस करने के लिए ?

थी प्रेम चन्द वर्माः----उसके साथ ही मेरे दोस्त ने दुर्गापुर के बारे में कहा है। मैं कहना चाहता हं कि यदि हमने पब्त्रिक सैक्टर को कामयाब करना है, अगर हम चाहते हैं कि पब्लिक सैक्टर सफल हो, झगर हम चाहते हैं कि हमारा जो रुपया लगा हम्रा है. जनता का जो रूपया लगा हमा है वह ठीक तरह से इस्तेमाल हो, वह बरबाद न जाये, तो सबको सहयोग करना होगा। वह चाहे स्वतंत्र पार्टी कम्पुनिस्ट पार्टी हो, सोशलिस्ट पार्टी हो या कांग्रेस, हम सबका इकटठे होकर उस पैसे को जो जनता का पैसा है उसको ठीक तरह से इस्तेमाल करना है। उसके लिए जरूरी है कि कारखानों के ग्रन्दर शान्ति हो, मजदूर अपना काम ईमानदारी से करें, जिम्मेदारी से करें, वह ग्रपनी जिम्मेदारी को संभालें ताकि वह पैसा ठीक तरह से इस्ते-

(श्री प्रेम चन्द वर्मा)

माल हो सके ग्रौर उससे प्रोडक्शन ज्यादा हो। कारखानों में काम हो। वे कहते हैं कि कास्ट ग्राफ़ प्रोडक्शन कम करो। प्रोडक्शन की कास्ट कम कैसे हो सकती है? तो प्रोडक्शन को बढ़ाया जाए, पैदावार को बढ़ाया जाए ग्रौर घाटे को कम किया जाए । प्रोडक्शन तभी बढ़ सकता है जब मजदूर ईमानदारी से काम करेंगे। जब वे ईमानदारी से काम करेंगे नहीं तो कास्ट उसकी बढ़ेगी, नुकसान बढ़ेगा। तो इस चीज के ऊपर कास्ट ग्राफ प्रोडक्शन निर्भर करेगी।

फिर हर रोज कहते हैं कि पैसा बढ़ाग्रो, मंहगाई भत्ता बढ़ाग्रो, तनस्वाह बढ़ाग्रो वगैरह वगैरह। मैंने इसके साथ ही यहां पर देखा कि टाटा की जो कास्ट है वह कई चीजों में हमारे से बड़ी है, ज्यादा है। वह प्राइवेट सैक्टर है, टाटा कई साल से काम कर रहा है, कई साल से उसके कारखाने बन रहे हैं, लेकिन हिन्दुस्तान स्टील के बारे में जो 1 हजार करोड़ रुपया लगा उसमें ग्रगर 20 करोड़ के लगभग घाटा है तो वह ज्यादा नहीं है, वह तो 10 परसेंट से कम ही है।

उसके ऊपर महसूस करते हैं कि यह बहुत ज्यादा है। मेरा कहना है कि इनमें घाटा नहीं होना चाहिए। लेकिन घू कि वह इतने बड़े कारखाने हैं ग्रौर उनमें जितनी गड़बड़ियां है, मुसीबतें हैं या मुस्किलात हैं उनको देखते हुए इस चीज को हमें किसी हद तक दरगुजर कर देना चाहिए। लेकिन इसके साय-ंाथ मैं मंत्री महोदय से यह कहना चाहूंगा कि जो इसमें खामियां हैं ग्रथवा जो इसमें कमियाँ हैं उनको दूर किया जाना च।हिए ग्रौर जनता के पैसे का ठीक तरीके से इस्तेमाल होना चाहिए।

रूरकेला, भिलाई श्रौर दुर्गापुर इन तीनों स्थानों के स्टील के कारखाने अगर पूरी ग्रपनी रेटैंड कैंपेसिटी पर चलते हैं तब भी हिन्दुस्तान की जो नित्य बढ़ती हुई स्टील की मांग है, इस्पात की जो उसकी रोजाना बढ़ती हुई श्राव-ध्यकता है वह महज इन तीनों कारखानों की रेटैंड कैंपेसिटी के प्रोडक्शन से ही पूरी नहीं हो सकती है। उन को हमें एक्सपैंड करना होगा ग्रीर साथ ही इस बात को भी ठीक तरीके से देखना होगा कि पूरी रेटैंड कैपेसिटी के मुताबिक वह कारखाने ऐक्च्रएली चलें।

मुभे इस बाल-के बड़ी खुशी हुई कि उन्होंने ऐक्सपोर्ट के मैदान में कामयाबी हासिल की है। पिछले साल के मुकाबले इस साल उन्होंने ऐक्सपोर्ट में करीब 100 फ़ीसदी से ज्यादा कामयाबी हासिल की है। रिपोर्ट में यह मी कहा गया है कि इस बार वह घाटे में नहीं बल्कि मुनाफे में रहेंगे। घटटा बहुत हद तक वह पूरा कर लेंगे।

हैवी इंजीनियरिंग (रांची) का जहां तक सवाल है उसके बारे में मैं मंत्री महोदय से कहना चाहंगा कि इतनी देर के बाद वह फैक्टरी घाटा दे तो वह एक मूनासिब चीज नहीं होगी। उस फैक्टरी के ग्रन्दर जो कमियां ग्रौर खामियां ग्रभी रहती हैं उनको दूर करना व सुघारना होगा। मेरे से पूर्ववक्ताने यह ठीक ही कहा कि कारखानों के अन्दर 7-8 ऐडमिनिस्ट्रेटर्स बदले गए ग्रौर यह फीकूएंट चेंजैंज से भी एक ऐडवर्स एफैक्ट पड़ता है। मैं ग्राशा करता हं कि श्री पूनाचा इस पर तवज्जह देगें कि जब तक वह इस मंत्रालय में मंत्री रहें तब तक उन कार-खानों के जो ऐडमिनिस्ट्रेटर्स हैं, मैनेजिंग डाइरेक्टर, चेग्ररमैन ग्रौर सेकेटरीज वगैरह वह जितने भी प्रबन्धक लोग हैं उनको वहां से तब तब चेंज न करें जब तक कि उनको बदलना बहत ही जरूरी न हो जाये। मैं समफता हं कि उनको पूरे ग्रधिकार देकर 4-5 साल तक लग कर उनमें काम करने का मौका दिया जाये। ग्रगर वह सफल नहीं होते हैं, कामयाब नहीं होते हैं तो उनकी जवाबतलबी की जाय ग्रौर दोष साबित होने पर सजा भी दी जाय । ग्रगर ठीक से म्रौर लगकर काम किया जाय तो मैं नहीं समभता कि पबलिक अंडरटेकिंग्स ऐ.ल क्यों हो । मेरी समभ में पब्लिक अंडरटेकिंग्स के पेल होने का एक सबसे बड़ा कारण यह मी है कि वहां पर ज्यादा देर तक ऐडमिनिस्ट्रेटर को रक्खा नहीं जाता है। जब तरक्की हो जाती है तो वह वापिस आ जाते हैं। मेरा

सुफाव यह है कि ग्राप ऐसी इंजीनियरिंग इंडस्ट्रीज के लिए ग्रपने मंत्रालय में एक ऐसा सैल स्थापित करें ताकि ट्रांसफर ग्रगर करना हो तो एक कारखाने का ऐडमिनिस्ट्रेटर दूसरे कारखाने में ट्रांसफर कर दें। वह लोग यहां सेंट्रल गवर्नमेंट में सेकेटरी की पास्ट पर ग्राने के लिए न देखते रहें।

बोकारो के कारखाने का जहां तक सवाल है मैंने उसे स्वयं जाकर देखा है। बोकारो को बनते हए देख कर ग्र।दमी खुश होता है। हिन्दूस्तान का कोई भी ग्रादमी चाहे वह पबलिक सैक्टर का हामी हो या प्राइवेट सैक्टर का हामी हो उसको देखकर उसके दिल में यह बात उठती है कि बोकारो के ग्रन्दर एक नया हिन्दुस्तान बन रहा है। मैं चाहंगा कि हमारे सोमानी साहब बोकारो को देखकर श्रायें तो वह मान जायेंगे कि वाकई वहां पर हिन्दूस्तान की नई शक्ल बन रही है । मैं चाहता हं कि इस कारखाने के ग्रन्दर जितना पैसा लगना है वह पैसा मिनिस्टरी को देना चाहिए । जाहिर है कि वह पैसा हिन्दुस्तान के काम में लग रहा है, हिन्दूस्तान की उन्नति के काम में लग रहा है । उससे देश प्रगति के पथ पर निश्चित रूप से ग्रग्रसर होगा।

मैं चाहूंगा कि मंत्रालय ऐसी व्यवस्था करे ताकि बो ग्रादमी मेहनत के साथ काम करे, बोकारो के कारखाने के काम को जो भी प्राफि-शिएल कामयाब करके दिखाये उनको प्रोत्साहन दिया जाये, उनकी हिम्मत प्रफजाई की जाये ग्रीर ऐसे मेहनती ग्रीर ईमानदार व कुशल लोगों को राष्ट्रीय पुरस्कार दिये जाये। यही चीज हमें मिलाई, रूरकेला ग्रीर दुर्गापुर के जो स्टील के कारखाने हैं उनके जो मंनेजिंग डाइ-रेक्टर हैं जो वहां पर चेग्ररमंन हैं उनको भी यह कह दिया जाना चाहिए कि ग्रार वह इन कारखानों को प्राफिट में ले जायेंगे तो उन्हें उसके लिए सरकार की ग्रोर से पुरस्कृत किया जायेगा, सरकार की ग्रोर से उनका ग्रभिनन्दन किया जायेगा।

इस्पात तथा भारी इंजीनियरिंग मंत्रालय इन सारे काढखानों के काम ग्रादि के बारे में देखरेख रक्खे, एक सतर्क निगाह से झोवरझोल सुपरविजन कर ताकि यह हमारे कारखाने सुचारु रूप से चलें, मुनाफा कमायें झौर देश की झौद्योगिक प्रगति होकर देश तरक्की करे और समृद्धिशाली बने ।

मैंने इस्पात तथा भारी इंजीनियरिंग मंत्रा-लय की रिपोर्ट को पढ़ा है ग्रौर मुभे प्रफसोस के साथ कहना पड़ता है कि उसके पेज 7 पर गलत छपा हुम्रा है । यह एक गम्भीर बात है कि जो रिपोर्ट इतने ग्रफसरों ग्रौर सेकेटरीज ग्रादि से चैंक ग्रौर रीचैंक होकर प्रिंट हो उस में इस तरह की गलती रह जाय ग्रौर मैं सम-भता हूँ कि सेकेटरी को इसके लिए जिम्मेदार ठहराया जाय जिसने कि रिपोर्ट को ठीक तरीके से चैंक नहीं किया ग्रौर गलती चली गई । उस में पेज 7 पर 7 पैरा के ग्राखिर में यह लिखा है : 1878-79 बिल बी ऐज फालोज मेरा कहना है कि इस तरह की गलती खास तौर से ऐसे प्रतिवेदनों के बारे में जोकि सदन में पेश किये जाने हों, नहीं होनी चाहिए ।

चूं कि सभापति महोदय दो बार घटी बजा चुके हैं इसलिए मैं ग्रीर ग्रधिक न कहेंगा हालांकि कहना तो बहुत कुछ ग्रमी मुभे बाकी रहता था। मैं केवल इतना ही कहंगा कि हिन्दु-स्तान में सोशलिज्म लाने के लिए यह जरूरी है कि इन फैक्टरीज में, स्टील भौर हैवी इंजी-नियरिंग के कारखानों के काम में कामयाबी ग्राये ग्रौर वह सफल हों। हमें देशवासियों को यह बतलाना है ग्रीर विश्वास दिलाना है कि उनका जो भी पैसा इन कारखानों में लगेगा' वह ठीक लगेगा, देश उससे तरक्की करेगा ग्रीर उनका पैसा महफुज रहेगा। जनता के मन में पबलिक सैक्टर इंडस्ट्रीज के लिए एक भरोसे की भावना पैदा करना यह सरकार का काम है। मैं ग्रन्त में इस्पात तथा भारी इंजीनियरिंग मत्रालय के ग्रनूदानों का समर्थन करता हू।

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K. C. PANT) : May I just point out that in the errata the mistake

(Shri K. C. Pant)

which he has pointed out had been corrected ? If he would take the trouble of reading the errata also, he would find it had been corrected.

श्री योगेन्द्र शर्मा (बेगूसराय) : सभापति महोदय. देश की ग्रायिक स्वतन्त्रता ग्रीर सुरक्षा के लिए इस्पात और हैवी इंजीनियरिंग उँद्योग की प्रगति बहत ही महत्वपूर्ण है। जिस हद तक इन उखोगों की प्रगति होती है उसी हद तक हमारे देश की ग्राथिक स्वतन्त्रता ग्रौर सुरका को भी बल मिलता है। इसीलिए चाहे रांची का हैवी इंजीनियरिंग हो, या बोकारो का स्टील प्लांट हो यह हमारे लिए किशेष दिलचस्पी के विषय हैं। अनर कहीं भी इस्पात उद्योगों में सैबोटैज होता है तो वह राष्टीय चिन्ता की बात है। ग्रभी कांग्रेस के एक माननीय सदस्य दूर्णांषुर के बारे में कह रहे थे। लेकिन ग्रब यह बात जाहिर हो चुकी है कि दुर्गापूर में किसने सैबोर्टंज किया ? दुर्गापुर में उस यूनियन ने सैबोटैज किया जिसके ग्राध्यक्ष कांग्रेस के एक बदनाम नेता श्री अतूल्य घोष थे। ग्रगर टाटाज से किसीने पैसा लिया होगा तो उन्होंने उस पैसे को लेकर सैबोटैज किया होगा। माननीय सदस्य को साहस होना चाहिए कि वह यह खुले तौर पर कहें कि उनकी ही पार्टी के एक नेता ने ऐसा किया है। जो इस तरह का सैवोटाज करते हैं वह राष्ट्र को सैबोटाज करते हैं। अफसोस की बात यह है कि आज उनकी पार्टी ऐसे नेताओं को अपने साये में पाल-पोस रही है और हम को बदनाम करने की कोशिश की जाती है। हमें बदनाम करने के लिये इन सैबोटियर्स और टाटा के एजेन्टों को ग्राप बहत दिनों तक ग्रपनी छत्रछाया में नहीं रख सकते ।

बोकारो के बारे में मुसे प्रत्यक्ष जानकारी है क्योंकि मैं वहां की यूनियन का प्रभयक्ष हूं। मैं पहली तारीख़ को वहां गया था, दस हजार मजदूरों की महती सभा थी। लेकिन हमारी यूनियन को मान्यता नहीं दी जायेगी। मान्यता दी जायेगी दूसरी यूनियनों को, जो कांग्रेस की जेकी संस्था है या उन प्रतिष्ठानों के प्रक्ल्घकों

की जेबी संस्था है। ऐसी हालत में मजदूरों से इन उद्योगों के निर्माण में, इन प्रतिष्ठानों के निर्मास में सहयोग की ग्राशा कैसे की जा सकती है ? जब भी कुछ होता है मजदूरों को बदनाम करने की कौशिश की जाती है। यदि लक्ष्य परे नहीं होते. यदि ठीक समय पर काम पूरा नहीं होता तो मजदूरों को बदनाम किया जाता है। ग्रमी ग्रभी मैं देख कर ग्राया हं, बोकारो में करीब 23 हजार मजदूर निर्माश के काम में लगे हए हैं। लेकिन उनके ग्रावास की ग्रवस्था जो है . उससे ऐसा मालुम होता है कि पूरे देश से गलाम लाकर रक्से गए हैं ग्रौर गूलामों की कालोनी बनाई गई है। मजदरों की दबादारू का कोई इन्तजाम नहीं है, एक बैड की व्यवस्था नहीं है। जो ग्राजाद हिन्द्स्तान की शक्ति का निर्मार करने में लगे हैं उन्हें यह भी एहसास होना चाहिए कि वे इन्सान हैं ग्रीर उनके लिए भी इन्सानों की न्युनतम ग्रावश्यकताक्रों की पूर्ति होगी। लेकिन उनके दुःख को सूनने वाला आज कोई नहीं है। जब वे मजदूरी की मांग करते हैं तब उनकी छंटनी की जाती है। जनवरी फरवरी के महीने में जब हम मघ्यावधि चुनाव में लगे हए थे तब जो बोकारो स्टील निर्माण के कंट्रेक्टर्स हैं उन्होंने ग्रपने 6000 वर्कर्स को निकाला। बोकारो स्टील के प्रबन्धकों ने क्या किया ? उन लोगों ने कंटेक्टर्स को छत्र-छायादी। वहां की सरकार ने क्या किया ? टेकेदारों को छत्र-छाया दी। मालम होता है कि बोकारो स्टील को सरकार नहीं बना रही है, कोई सरकारी संस्था नहीं बना रही है। पैसा जनता का है, बना कौन रहा है ? बनाने के लिए वहां एक कम्पनी बनाई गई है हिन्दूस्तान स्टील कंस्टुक्शन लिमिटेड । बडी खुशी हुई कि अपगर आप निर्माण का कार्यभी करेंगे तो इस तरह से राजकीय संगठनों के जरिए से, लेकिन वहां जाने से यह पता लगा कि यह सिर्फ कागज की संस्था है। उसका एक-मात्र काम ठेकेदारों को ठीक करना है। ठेकेदारों को ठीक करने के लिए ठेकेदारी की एक कम्पनी राजकीय क्षेत्र में बनाई गई है।

हिन्दुस्तान स्टील कंस्टक्शन लिमिटेड जो ठेकेदारों की संस्था है उसमें 34 बडे-बडे ठेकेदार रक्खे गए हैं ग्रीर 34 बडे-बडे ठेकेदारों के नीचे छोटे-छोटे ठेकेदारों को रक्खा गया है। इस तरह से पहले जो जमींदारी प्रथा थी. उस तरह की प्रथा वहां खडी की गई है। सैकडों छोटे-छोटे ठेकेदार. उसके बाद मभोले ठेकेदार झौर उन सब ठेकेदारों के ऊपर एक सरकारी ठेके-दार । हिन्द्स्तान स्टील कंस्ट्रकान लिमिटेड यह निर्माएग का काम कर रही है। बोकारो स्टील को उससे कोई लाभ नहीं है क्योंकि पैसा तो हम खर्च कर रहे हैं, लेकिन पैसा जा रहा है ठेकेदारों की जेब में । उन ठेकेदारों को ग्रग्रिम पैसा दिया जाता है, उन ठेकेदारों को मशीनें दी जाती हैं। लेकिन 50 प्रतिशत मनाफा वे ले लेते हैं बिना पैसा खर्च किए. बिना मशीन के । यदि सरकार ही पैसा देती है, मशीनरी देती है. तो क्यों इतने ठेकेदारों की फौज वहां खडी कर रक्खी है ? क्यों नहीं हिन्दुस्तान स्टील कंस्टक्शन लिमिटेड के जरिये से ग्राप यह काम करवाते हैं ? ग्रौर ग्रगर नहीं करवाते हें तो क्यों यह संगठन आपने खडा किया है ? यदि संगठन खंडा किया है तो उसकी साथकेता होनी चाहिए । क्या सिर्फ ठेकेदारों को ठीक करने के लिए उसको रक्खा है ? मैं चाहुँगा कि जो बोकारो स्टील हमारा गौरव होना चाहिए उसको ठीक समय पर परा किया जाये । ग्रगर निर्माण करना है तो वहां के कामों को हिन्द-स्तान स्टील कस्टक्शन लिमिटेड के जरिये से प्रत्यक्ष करवाइये ग्रीर उसको ठेकेदारों को बहाल करने वाली संस्था न बनाइये। वहाँ ठेकेंदारों की जो फौज ग्रापने खड़ी कर रक्खी है वह बोकारो स्टील कारखाने को खडा करने में जो धनराशि लगाई जायेगी उसका 50 फीसदी ले जायेंगे। उस 50 फीसदी में से ग्राप कम से कम 25 फीसदी की बचत कर सकते हैं। इस हद.तक भ्राप वहां मितव्ययिता कर सकते हें ग्रौर जनता का पैसा बचा सकते हैं।

मालूम होता है कि बोकारो स्टील कार-खाने से ज्यादा चिन्ता प्रघिकारियों को इस बात ′्की है कि कहां किस भाई-भतीजे को, जो बड़े- बड़े टेकेदारों के रूप में हैं, कैसे करोडों दायों का क/म मिले क्रौर करोडों रुपयों का मनाफा हो । यदि यह उद्देश्य रक्खा गया तो कैसे कोई ऐसी संस्था. उद्योग ग्रीर ऐसा प्रतिष्ठान बन सकता है जिस पर देश की राजनीतिक **मौर** ग्राथिक स्वतंत्रता निर्भर करती हो ? यही कारए। है कि ग्राज राजकोेय क्षेत्र में, चाहे वह बोकारो हो. चाहे रांची का हैवी इंजीनियरिंग हो, सारे कारखाने घाटे पर चल रहे हैं । मैं इस बात को नहीं मानता कि स्टेट सेक्टर की जो भी इंडस्ट्रीज होंगी उन्हें घाटे पर ही चलना है । ऐसी स्थिति में समाजवादी देशों की तमाम इंडस्ट्रीज को घाटे पर ही चलना चाहिए । यह गलत थ्यौरी है। इस थ्योरी से इनएफिझिएन्सी माती है मौर इस थ्योरी के जरिये से ठेकेदारों की जो लुट होती है उस पर पर्दाडालने की कोशिश की जाती है।

स्टेट सेक्टर में बनने वाले उद्योगों को कुछ वर्षों तक विशेष कठिनाइयों का सामना करना पड़ता है ग्रौर करना पडेगा, इस में दो रायें नहीं हैं. लेकिन इस थ्योरी से कि म्रूंकि स्टेट सेक्टर में उद्योग है इसलिए उसमें हमेशा घाटा ही होता रहेगा, सिर्फ इनएफिशिएन्सी म्रायेगी । इस से लटपाट हो रही है । ठेकेदारों को ठेके देने के रूप में ग्रीर मजदूरों के साथ घोर ग्रन्याय के रूप में। मिसाल के तौर पर मैं बतलाना चाहता ह. भौर आपको सुनकर आश्चर्य होगा, कि बोकारो स्टील प्रोजेक्ट में करीब 30 हजार मजदर कंस्ट्विशन के काम में लगे हए हैं। 4 हजार मजदूर बोकारो स्टील में लगे हुए हैं। लेकिन मजदूरों की एक भी यूनियन को वहां के ग्राघि-कारियों ने मान्यता नहीं दी है, बल्कि जो पहले थी भी वह छीन ली गई । श्री वर्मा घ्यान दें, इस तरह से तथाकथित समाजवादी प्रतिष्ठानों में मजदरों को कलेक्टिव बारगेनिंग के ग्रघिकारों से भी वंचित कर दिया गया है। यह समाज-वाद नहीं है, समाजवाद के नाम पर फासिज्म है जो वहां के मजदूरों को भूगतना पड़ रहा है ।

इसी तरह से हैवी इंजीनियरिंग में जो क्षमता है यदि उसका पूरा उपयोग किया जाये

(श्री योगेन्द्र शर्मा)

तो कोई वजह नहीं है कि वह घाटे पर चले। लेकिन उसकी क्षमता का पुरा-पुरा उपयोग नहीं हो रहा है। वयों नहीं हो रहा है ? प्रबन्ध की मकुशलता है, उसको दुरुस्त करना चाहिए । लेकिन इसके साथ ही सरकार के जो दूसरे विभाग हैं, मालूम होता है वह उसका बहिष्कार कर रहे हैं। वे वही चीज दसरों से खरीदेंगे. विदेशों से खरीदेंगे, लेकिन हैवी इंजीनियरिंग कारपोरेशन से नहीं खरीदेंगे । हमारी मशीनों द्वारा जो कैन्स बनाये जा रहे हैं, ग्रच्छे-ग्रच्छे कैन्स बनाये जा रहे हैं. उनका इस्तेमाल हमारे दूसरे प्रतिष्ठान कर सकते हैं । जैसे हमारी रेलवे हैं। वह अपनी सभी भावश्यकताओं की पति इस जैन से कर सकती हैं. लेकिन वह वहां से कौन्स नहीं खरीदेंगी । खरीदेंगी ग्रेट ब्रिटेन से. खरीदेंगी अमरीका से क्योंकि इस तरह की खरीदारी में जो बडे बडे मैनेजर्स हैं उनका वेस्टेड इंटरेस्ट होता है, वह इस तरह की खरीदारी करते हैं तो उनको कमीशन मिलता है। ग्रतः हमारे हैवी इंजीनियरिंग कारपोरेशन को घाटा उठाना पडता है। उसकी क्षमता का पूरा इस्तेमाल नहीं हो पाता है ।

श्री क्रुष्ण चन्द्र पतः बोकारो में रूस से स्राता है ?

श्री योगेन्द्र शर्माः मैं बोकारो की बात नहीं कर रहा था। मैं कह रहा था कि देश में रेलवे के लिए रेलवे बोर्ड क्रैन्स खरीदता है दूसरे देशों से जबकि उसको कैन्स हैवी इंजीनियरिंग से लेना चाहिए। ग्रगर रेलवे बोर्ड ग्रीर दूसरे लोग हैवी इंजीनियरिंग से कैन्स को खरीदते तो हैवी इंजीनियरिंग मूनाफे में चलता । लेकिन म्राज तो उसका बहिष्कार सा हो रहा है। एक कारखाने के द्वारा दूसरे कारखाने की चीजों का बहिष्कार हो रहा है। इसके लिए सरकार की कोई ग्रन्कूल नीति होनी चाहिए । जब ग्रपेक्षित चीजें सरकारी उद्योगों में बनती हैं तब सरकार का कोई विभाग दुसरे देश की चीजों को नहीं खरीदे। यदि यह चीज हो जाए तो म्राज रांची के हैवी इंजीनियरिंग कारखाने की जो क्षमता है, वह बढ जाए. उसका घाटा खत्म हो सकता है।

15. hrs.

एक ग्रन्तिम बात कह कर मैं समाप्त करता हुं। हमारे बहुत से मित्र हैं जिनके नाम मैं नहीं लेना चाहता ह, जो नहीं चाहते थे कि बोकारो स्टील प्लजंद तैयार हो । टाटा साहब नहीं चाहते थे, ग्रमरीका साहब नहीं चाहते थे। लेकिन उनकेन चाहने के बावजूद भी वह तैयार हो रहा है। जब वह तैयार हो रहा है तो ये लोग चाहते हैं कि किसी तरह से इसका गला घोंट कर इसको मार दिया जाए । कोई कहता है कि इसको चार टूकडों में बांट दो, कोई कहता है कि इसको खत्म कर दो । जो लोग नहीं चाहते थे कि इस प्लांट का जन्म हो यदि वे उसको मारने की कोशिश करते हैं. तो इसमें ग्राश्चर्य की कोई बात नहीं हैं। ऐकी स्थिति में क्या सरकार के लिए यह ग्रावश्यक नहीं हो जाता है कि ऐसे जग जाहिर, जन मारू लोगों के हाथ में बोकारो स्टील प्लांट को जानेन दे? लेकिन ग्रफसोस की बात यह है कि उन्हीं लोगों के ऐजेंटों का उसके प्रबन्ध में बहत ही बड़ा हाथ है, उन्हीं को उसमें स्थान दिया जा रहा है। जो स्टेट सैक्टर को सैबोटाज करने वाले हैं. ऐसे लोगों को प्रबन्ध में जिम्मेवारी की जगह देकर क्यों इन उद्योगों को सैबोटाज कराया जा रहा है ? एक तरफ तो सरकार स्टेट सैक्टर के उद्योगों को खडा करती है ग्रौर दूसरी तरफ उनके प्रबन्ध में इन्हीं सैवोटाज करने वालों को रखती है। यही उनकी दर्वस्था का कारए है। ये जो बांधायें इनके पनपने में खडी की जाती हैं इनको समाप्त किया जाना चाहिए । यदि हम स्टेट सैक्टर की प्रगति चाहते हैं तो हमको इनका प्रबन्ध उन्हीं लोगों के हाथ में देना होगा जिनका पूरा पूरा विश्वास स्टेट सैक्टर में है ।

श्वीलखन लाल गुप्त (रायपुर): सभापति महोदय, मैं इस्पात ग्रौर भारी इंजीनियरिंग मंत्रालय की ग्रनुदानों की माँगों का समर्थन करने के लिए खड़ा हुत्रा हूं।

इस मंत्रालय की स्थापना 14 फरवरी 1969 को हुई थी। पहले इस्पात के साथ खान तथा धातु मिल कर विभाग बना था। ग्रब खान तथा घातु विभाग को पैट्रोलियम तथा रसायन विभाग के साथ जोड़ दिया गया है श्रीर इस्पात के साथ भारी इ जीनियरिंग रख कर एक मंत्रालय बनाया गया है। मैं इस व्यवस्था की ताईद करता हूं। इससे कार्य क्षमता तथा कार्य-तःपरता में दृद्धि होगी।

श्रमी हमारे इस मंत्रालय में नए मंत्री भी श्राए हैं श्री पुरााचा साहब । पन्त जी भी इस विभाग के लिए नए हैं। मैं समफता हूँ कि जो मंत्रालय उनको मिला है…

श्री स॰मो॰ बनर्जीः उपमंत्रीको तो ग्रापने छोड़ दिया है। ग्रापने देखा होगा कि कई बार पति-पत्नी ग्रगर हों तो लोग पत्नी से ज्यादा प्यार करते हैं।

श्वीलखन लाल गुप्त ः सब नौजवान हैं स्रौर मैं समफता हूं कि उनकी देख-रेख में यह मंत्रा-लय ठीक ढंग से चलेगा।

सभाषति महोदय, देश का आजाद होने के बाद यह पहला ग्रावश्यक कार्य हो गया था कि हम लोहा तथा इस्पात के मामले में इस देश को ग्रात्म-निर्भर बनायें। इसका कारण यह है कि इस्पात के बिना कोई भी तरक्की या विकास कार्यं नहीं हो सकता है, फिर चाहे वह उद्योग का हो, सिंचाई के लिए बाँघ का हो, रेल का हो । कोई भी विकास का कार्य इस्पात के बिना इस युग में नहीं चल सकता है। यह जो इस्पात उद्योग है यह दूसरे उद्योगों को भी जन्म देता है। मैं उदाहरए। देना चाहता हूं। ग्राप रीरोलिंग के काम को लें, कास्टिंग इंडस्ट्री का काम है, पाइप्स हैं, ट्यूब्ज हैं। हर प्रकार के इंजन, रेल, झिप, बिल्डिंग इत्यादि के काम हैं । ये इसके बिना पनप नहीं सकते हैं । बिना लोहे के काम नहीं चल सकता है। इस वास्ते इन्हीं सब मावनाम्रों को लेकर हमारे नेताम्रों ने मिलाई, राऊरकेला, दुर्गापुर इत्यादि कारखानों की योजनायें बनाई थीं।

तीसरी पंचवर्शीय योजना में 10.2 मिलि-यन टन इस्पात पिण्ड के उत्पादन की क्षमता कालक्ष्य रखा गया था। लेकिन उत्पादन 1965-66 में सिर्फ 4.5 मिलियन टन ही हुया।

इससे पता चलता है कि वास्तविक उत्पादन बहत ही कम हन्ना। इसी तरह से सभी कार-खानों में उत्पादन लक्ष्य से वास्तविक उत्पादन बहत ही कम हग्रा। भिलाई के कारखाने को ग्राप लें । उसकी उत्पादन क्षमता 2.5 मिलियन टन रखी गई है। लेकिन ग्राप देखें कि 1968-69 में वास्तबिक उत्पादन केवल सत्तर प्रतिशत ही होने जा रहा है । राउरकेला कारखाने का 1969 तक लक्ष्य 1.8 मिलियन टन रखा गया था लेकिन उत्पादन 1.6 मिलियन टन ही होने का ग्रनूमान लगाया गया है । ये सब कारखाने हिन्दुस्तान स्टील लिमिटेड के द्वारा चलाये जा रहे हैं। इन राष्ट्रीय संस्थानों को चलाने में, जब से यह कम्पनी बनी है, 31-3-1968 तक, कम्पनी को 122.4 करोड़ का घाटा रहा है। इन संस्थानों को चलाने के लिए 31 मार्च, 1968 तक भारत सरकार द्वारा लगाई गई पूंजी 1072.5 करोड रुपये थी। इसमें 1968-69 में पांच करोड रुपये सरकार ने कम्पनी की पुँजी में ग्रीर लगाये ग्रीर चौदह करोड रुपये ऋग के रूप में और उसको दिए जाने की सम्भावना है । म्राप देखें कि भारत सरकार के इस राष्टीय संस्थान का काम किस तरह से घाटे में चल रहा है। इससे देश को ही नुकसान होगा। इन घाटों को जनता को ग्रधिक टैक्स दे कर सहना पडता है ।

लेकिन इसके साथ-साथ मैं यह भी कहना चाहता हूं कि हिन्दुस्तान स्टील लिमिटेड ने बौद्योगिक विकास में अद्वितीय सहयोग दिया है। इस सॅस्था की स्थापना के पूर्व करोब एक मिलियन टन इस्पात का आयात होता था लेकिन 1967-68 में हिन्दुस्तान स्टील लिमिटेड ने 53.48 करोड़ की कीमत का इस्पात निर्यात किया है। जिन देशों को इसका निर्यात किया जाता है उनमें जापान है, रूस है, साउथ कोरिया है, न्यूजीलेंड है, तुर्की इत्यादि हैं।

नुकसान का एक कारएग यह भी है कि जो लागत इन कारखानों के निर्माएग में द्याई है, वह टाटा जैसे कारखानों की लागत से दुगुनी है क्रौर इसका नतीजा यह होता है कि एच० एस० एल० को ट्रट-फ्रट, घिसाई तथा ब्याज स्रादि की [श्रीलखनलाल गुप्त]

ग्रधिक रकम निकालनी पडती है । यही वजह है कि हिन्दूस्तान स्टील को बहत ज्यादा घाटा दिखाना पड़ता है । लेकिन इन घाटों को देख कर हमें यह नहीं समभ लेना चाहिए कि हिन्दू-स्तान स्टील देश की म्रार्थव्यवस्था को सुदढ़ करने में एक मूख्य पार्ट ग्रदा नहीं कर रहा है। ग्रब तक हिन्दुस्तान स्टील करीब 1700 करोड रुपये का इस्पात पैदा कर चुका है। उसने इस वक्त तक 1100 करोड की कीमत का ग्रायात बचाया है। यह इस देश के एक साल के निर्यात की कमाई के बराबर है। हिन्दुस्तान स्टील ने ने 85 करोड रुपये का फारेन एक्सचेंज भी बचाया है। इस सबसे यह पता चलता है कि हमारे देश की ग्राथिक स्थिति को सुधारने में हिन्दुस्तान स्टील लिमिटेड का एक बहत बड़ा हाथ है ।

इसके साथ साथ म्राप इस बात को भी देखें कि हिन्दुस्तान स्टील के द्वारा विभिन्न इस्पात कारखानों में करीब एक लाख लोगों को काम दिया गया है। इस्पात कारखानों में करीब 450 करोड़ रुपया वेतनों के रूप में दिया जाता है। करीब 17,000 कामगरों को तथा इंजीनियरों को इसने ट्रेनिंग भी दी है। इस तरह से हम देख रहे हैं कि इस देश की म्रार्थिक स्थिति को सम्भालने में ग्रौर लोगों को काम देने में इस संस्था ने काफी सहयोग दिया है।

सभापति महोदय, हमारे देश में दुर्गापुर इस्पात कारखाने का ग्रभी बहुत जिक चला हुग्रा है। माननीय सदस्यों ने भी बहुत इस पर प्रकाश डाला है ग्रीर यह बात सही है कि 1966-67 में 13 करोड़ रुपये का, 1967-68 में 18 करोड़ का ग्रौर 1968-69 में 21 करोड़ का घाटा दुर्गापुर इस्पात कारखाने में ग्राया है। वहाँ की गड़बड़ी के लिए हमारी सरकार ने 1966 में एक व्यक्ति की पांडेय कमेटी बनाई थी इसकी जांच करने के लिए ग्रौर उस कमेटी ने ग्रपनी रिपोर्ट ग्रप्रैल, 1967 में पेश कर दी। शासन ने भी जुलाई, 1967 में उसके ऊपर निर्एाय दे दिया। इस कमेटी ने सिफारिश की थी कि व्यवस्था सम्बन्धी जो

कमियां हैं, साधन की, साज-सामान की जो कमी है, श्रमिकों की योग्यता बढाने सम्बन्धी जो कमियाँ हैं वह सब पूरी की जानी चाहिएं श्रौर इस कमेटी की प्रायः सभी सिफारिशें शासन द्वारा भी मान ली गई हैं ग्रौर उन कमियों को पूरा करनें के लिए या दर करने के लिए हिन्द-स्तान स्टील लिमिटेड ने भी कार्य ग्रारम्भ कर दिया है। उसके बाद भी वहां पर ऐसी स्थिति बन गई है, ग्रौर पश्चिमी बंगाल सरकार ग्रन्-शासनहीन तत्त्वों से मुक्त करने में ग्रभी तक कोई सहायता न दे सकी । श्रमिकों का हित कारखाने को सुव्यवस्थित रूप से चलाने में है न कि सारे उपद्रव करने में। यदि हम ग्रधि-कारियों की हिदायत न मानें, म्रनूशासन न मानें ग्रौर फाटकों में इकटठे होकर के, कारखाने को घेर लें. घेराव कर लें तो इससे कारखाने का काम भी सूचारु रूप से चलने वाला नहीं है ग्रौर श्रमिकों का जो हित है वह भी सूघरने वाला नहीं है। इसलिए सब पार्टियों के नेताओं को चाहिए कि इस गंभीर मामले में जहाँ कि ग्ररबों रुपया हमारे देश का लगा हम्रा है, हम सब मिल कर इस परिस्थिति को संघारने की कोशिश करें ताकि वहां का काम ठीक ढंग से चले ।

राउरकेला इस्पात कारखाने को देखने का मौका भी हमको मिला । बहुत ही म्रच्छे ढंग से बना हुम्रा है, बड़े सुन्दर स्थान में है झौर वहां का काम भी बहुत ठीक ढंग से चल रहा है । चपटे लोहे का काम वहां पर होता है । मोटी चादरें ग्रौर पतली से पतली चादरें वहां बन रही हैं ग्रौर मैं यह समफ्रता हूं कि यह जो जस्ती चादरें ग्रौर जस्ती नालीदार चादरें यहां पर बनती हैं, उनकी हमारे देश में बहुत कमी है । इस कमी को पूरा करने के लिए शासन को चाहिए कि कम से कम उस कारखाने में इस चीज को ज्यादा से ज्यादा बनाए जिससे जनता की जो जरूरत है वह पूरी हो सके ।

ग्रब सभापति महोदक्, मेरे क्षेत्र के पड़ोस का जो कारखाना है, भिलाई कारखाना, उसके संबंघ में मैं ग्रापके सामने कुछ रखना चाहता हूं। वहां पर बहुत मोटे सामान तो बनते ही हैं, वायर राड-गोल छडें बनाने का भी कारखाना वहां खुला है। वह क्वायल के रूप में वायर राड्स बनते हैं। क्वायल के रूप में बनने से बडे व्यापारी ही उनको ले जाते हैं। साधारण छोटेव्यापारी उनको नहीं ले सकते । तो मैं शासन को सलाह देना चाहता हं कि वहां ऐसी मशीन जल्दी फिट कर दें ताकि उन छडों को बाजार में बिकने लायक वह बना दें ग्रौर छोटे व्यापारी भी उसको खरीद सकें ग्रौर जनता को भी उसका उपयोग करने की सुविधा मिले। श्रमी हमारे मिलाई कारखाने में एक सप्ताह की पूर्ण क्षमता का रिहर्सल हग्रा। 2.5 मिलि-यन टन जो उसकी क्षमता है भिलाई कारखाने की, वह उतना हम लगातार पैदा कर सकते हैं या नहीं, इसका उन्होंने रिहर्सल किया था ग्रौर बड़ी खूबी से उसमें कामयाबी हुई । मैंने स्रुद देखा है कि उन विभागों में 2.5 मिलियन टन का उत्पादन हुन्रा है । इसलिए हमारा यह कार-खाना बड़े ग्रच्छे ढंग से चल रहा है। श्रमिक भी अनुशासन का पालन कर रहे हैं। लेकिन हमारे छत्तीसगढ़ में इतना बड़ा कारखाना खुला, करीब 200 करोड़ रुपये उसमें खर्च हुए, हो सकता है, उससे ग्रधिक भी खर्च हग्रा होगा, लेकिन स्थानीय लोगों को जो नौकरी मिलनी चाहिए वह नहीं मिली। यह बड़ा दुर्भाग्य है म्रौर म्राप देखिये ग्रगर दो सौ करोड रुपया वहां के गरीब किसानों के लिए सिंचाई इत्य।दि की सूविधा देने में लगाया होता तो लाखों लोगों की मलाई उससे हुई होती ग्रौर ग्रन्न भी ज्यादा पैदा कर सकते । लेकिन हमने सोचा कि इतना बड़ा कारखाना हमें मिला है, यहां के लोगों को काम मिलेगा। मगर वहां पर 90 प्रतिशत बाहर के लोग हैं जो काम कर रहे हैं ग्रौर ग्रौर स्थानीय लोगों को काम नहीं मिल रहा है। ग्रब जितने लोग लग गए हैं, वह तो लंग गए हैं लेकिन भविष्य में मैं शासन से कहना चाहता हूं कि वह देखे कि वहां के स्थानीय लोगों को नौकरी मिले, नहीं तो वहाँ मी यह म्रव्यवस्था हो सकती है जैसी कि म्राज हम सारे

देश में देख रहे हैं। इसकी तरफ उनको घ्यान देना चाहिए ।

एक बात मैं ग्रीर कहना चाहता हं। व्याव-हारिक अर्थशास्त्र की राष्ट्रीय परिषद् द्वारा किए ग्रघ्ययन के ग्राधार पर 1973-74 ग्रौर 1978-79 में कमशः 7.125 मिलियन टन ग्रौर 10.97 मिलियन टन इस्पात की ग्रान्तरिक खपत का ग्रनुमान है । उपरोक्त वर्षों में इस्पात तैयार करने की मौजदाक्षमता क्रमशः 7.05 ग्रौर 7.05 मिलियन टन ग्रनुमानित है। इस प्रकार इस्पात तथा कच्चे लोहेकी प्राप्यतामें में ग्रन्तर 1973-74 में इस्पात के लिए 2.07 मिलियन टन ग्रीर कच्चे लोहे में 1.81 मिलियन टन तथा 1978-79 में 6.42 गिलियन टन इस्पात एवं 2.98 मिलियन टन कच्चे लोहे में होगा। इसका मतलब यह हम्रा कि चौथे प्लान में फिर इनके एक कारखाने की जरूरत पड़ेगी इस कमी को पूरा करने के लिए । श्रगर उसके लिए नया इस्पात कारखाना खोला जाता है तो मैं शासन को यह सुभाव दूंगा कि हमारे यहां बस्तर जिला ग्रादिवासी क्षेत्र है ग्रीर वहां जो लोहा निकलता है बेलाडीला में वह ंदुनिया का सबसे उच्चकोटि का लोहा है।…(व्यवधान)… मैं ऐसे क्षेत्र की बात कर रहा हूं जहां पर म्रान्ध्र भी लगा हुम्रा है, उड़ीसा भी लगा हुम्रा है, सभी को उससे लाभ होगा। ग्राज जापान को वहाँ से 40 लाख मैट्रिक टन लोहे का पत्थर भेजाजारहा है। तो मैं प्रार्थना करूंगा कि पांचवां इस्पात कारखाना यदि खोला जाय तो वह बेलाडीला में खोला जाय । वह मादिवासी क्षेत्र है ग्रौर हमारे पिछड़े मध्य प्रदेश को भी उससे लाभ होगा।

श्री भगवान दास (म्रोसग्राम)ःसभापति जी,म्रापने जो मुफ्रे समय दिया है उसके लिए मैं मापका माभारी हूं। इस्पात देश के लिए बहुत महत्त्वपूर्श है। देश के विकास के लिए, देश की तरक्की के लिए स्टील का बहुत म्राधिक महत्व है। हमारी तीन पंचवर्षीय योजनाएं बीत गई लेकिन देशके लिए जितने स्टील की जरूरत थी, उतना स्टील

(श्री मगवान दास)

हम ग्राभी तक भी उत्पादन नहीं कर पाये हैं। यह बात भी सही है कि स्टील ऐसी चीज है कि सब कामों में लगती है, सब चीजों में उसका इस्तेमाल होता है। इसलिए स्टील उत्पादन को बढ़ाना है, स्टील इंडस्ट्री को जोर देना है। स्टील जो हमारे देश में बनती है, हमारी सर-कार कहती है कि हम विदेशों में भी उसको भेजते हैं। मैं सदन का ध्यान दिलाना चाहता हं कि स्टील हम।रे देश में काम में नहीं ला . सकते हैं. इसलिए उसको विदेशों में भेज रहे हैं। ग्राज जितने कारखाने होने चाहिए थे स्टील के जरिए से, वह ग्रमी तक हम नहीं बना सके हैं। दूसरी बात यह है कि हमारे यहां रटील का कारखाना प्राइवेट सेवटर और पब्लिक सेक्टर दोनों में हैं। हम देखते हैं कि पब्लिक सेक्टर के स्टील के कारखाने में हमें घाटा लग रहा है ग्रीर दूसरी तरफ जो प्राइवेट सेक्टर है स्टील का उसमें लोग बहत सा मूनाफा कर रहे हैं। यह ग्रमी सरकार की तरफ से ग्रौर दूसरों की तरफ से कहा गया है। विशेषकर दुर्गापुर के बारे में बहुत चर्चा हुई है,—कहागया है कि वहां पर वर्कर लोग बहुत गड़बड़ी कर रहे हैं, इसलिये वहां पर उत्पादन ज्यादा नहीं होता है। सभा-पति महोदय, यह बात सही नहीं है। दुर्गापुर के स्टील कारखानों में उत्पादन की कमी का कारए। वहां के ग्रफसर लोग हैं, जो कारखाना चलाते हैं, उनकी इन-एफिशियेन्सी है, वे ठीक तरह से टैकल नहीं कर सकते हैं, कारखाने को ठीक तरह से चला नहीं सकते हैं। वहां के वर्फर्ज जितने पीसफुल तरीके से काम कर रहे हें, उसका कोई एप्रीशियेशन मैनेजमेन्ट की तरफ से नहीं दिया जाता है। वहां के वर्कर्ज को डेमोकोटिक राइट्स नहीं दिये चाते हैं। वहां की वर्क्स कमेटी का चुनाव हुमा था ग्रौर जो बहां की पौपूलर यूनियन थी, जिसको सब लोग मानते हैं, इस चुनाव में उन्होंने दसों सीटें जीत लीं, लेकिन वहां के मैनेजमेन्ट ने आज तक बहां की बक्स कमेटी की मीटिंग नहीं बुलाई। इसके क्या मायने होते हैं ? इसके मायने साफ

हैं कि वहाँका मैनेजमेन्ट बर्कर्ज का सहयोग नहीं चाहता है, लेकिन दूसरी तरफ बर्कर्जको दोष दिया जाता है। इसलिये मैं आपका घ्यान दिलाना चाहता हूँकि वहांका उत्पादन बढ़ाने के लिये आपको वर्कर्जका सहयोग लेना चाहिये।

सभापति जी, 21 साल हो गये देश की तरक्की के लिये हम स्टील एण्ड हैवी इन्जीनिय-रिंग के क्षेत्र में पैदावार को ज्यादा नहीं बढ़ा सके हैं। जब कि हम देखते हैं कि दुसरे देशों में, जो हमसे बाद में म्राजाद हए थे, ज्यादा तरक्की हो रही है। हम जो भी प्लान बनाते हैं, उनमें गल्तियां होती हैं, भूलें होती हैं, जिस की वजह से हम कामयाब नहीं होते हैं। मैं यह हरगिज मानने के लिये तैयार नहीं हूं कि लेबर-ट्बल की वजह से गड़बड़ होती है। ग्रगर यह बात सही होती तो यह गड़बड़ पब्लिक सेक्टर ग्रौर प्राइवेट सेक्टर दोनों तरफ के उद्योगों में होती---लेकिन प्राइवेट सेक्टर में ऐसी बात नहीं है, इसलिये ऐसा आरोप लगाना सही नहीं है। हमारे एक साथी ने बहुत गम्भीर ग्रारोप लगाया ग्रौर हमारी तरफ इशारा करके कहा कि हम लोग गड़बड़ी करते हैं। उन्होंने यह भी कहा कि वह सुबूत दे सकते हैं---लेकिन यह सुबूत तो पहले ही ग्रा चुका है । दुर्गापुर स्टील कारखाने में 3 सितम्बर को जो सैबोटाज हम्रा, वह किस ने किया था ? यह हम नहीं बोलते हैं, इस कारखाने के चेयरमैन श्रौर मैनेजमेन्ट के लोगों ने इसके बारे में भ्रपने स्टेटमेन्ट दिये हैं। मैं ग्रपने उन साथी का घ्यान उन स्टेट-मेन्ट्स की तरफ दिलाना चाहता हूं। इसलिये, सभापति महोदय, वे अपनी गल्तियों को छिपाने के लिये ही ऐसी बातें कह रहे हैं।

म्राज म्रगर स्टील एण्ड हैवी इन्जीनियरिंग में मुनाफा नहीं होता है तो इसके लिये म्राप वर्कर्ज को दोष देते हैं----यह सही बात नहीं है। म्रपनी गल्तियों को छिपाने के लिये, स्रपनी कमजोरियों को छिपाने के लिये, देश की जनता से छिपाने के लिये ऐसी बातें कही जाती हैं। दो-तीन रोज पहले यहां पर चर्चा हुई थी, उस संमय कहा गया कि दुर्गापुर का ब्लास्ट-फर्ने नंब 2 बन्द कर दिया गया है। क्यों बन्द किया है, किस लिये बन्द किया है ? इसलिये बन्द किया गया—दो महीने पहले वह ब्लास्ट फर्नेंस बना था, बनाते समय उसका प्रापर सुपरविजन नहीं किया गया, सब-स्टेण्डर्ड मेटीरियल से उसको बनाया गया, द्रीक-लाइनिंग 27 इन्च होना चाहिये था, 7-8 इंच बनाया गया, इस तरह का अध्टाचार वहां पर हुग्रा ग्रीर जब उससे प्रोडवशन नहीं हुग्रा तो उस का दोष वर्कर्ज पर डाल दिया गया। इस तरह से वर्कर्ज पर दोष डाल कर जनता का घ्यान दुसरी तरफ खींचना चाहते हैं।

समापति जी. यदि हम दुसरे देशों की तरफ देखें तो म्रापको मालूम होगा कि वे लोग हमसे बहत ज्यादा स्टील ग्रौर हैवी इन्जीनियरिंग का सामान बनाते हैं। हमारे यहां क्या स्थिति है---जब यह हैवी इन्जीनियरिंग का कारखाना शरू में बना, तब यह तय हग्रा था कि इसमें कोल-मार्डनिंग की मशीनरी बनाई जायगी क्योंकि यहां की कोयला खानों के लिये उसकी बहत जरूरत थी। जब वह मशीनरी बन गई तो उस को खरीदनेवाला कोई नहीं मिला और इस तरह से करोड़ों रुपया उस मशीनरी पर बरबाद हम्रा। इसका कारण क्या है ? कारण यह है कि जो प्लान हम बनाते हैं वह ठीक नहीं होता है. पहले से सोच-समफ कर नहीं बनाते हैं। इसलिये मेरी म्रापसे प्रार्थना है कि इन सब पर गम्भीरता से विचार करके इनमें सधार लावें ताकि देश तरक्की कर सके।

इन शब्दों के साथ मैं इस मंत्रालय की मांगों का विरोध करता हैं।

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K, C. PANT) : Mr. Chairman, Sir, I have been listening with great attention and respect to the speeches made so far

AN HON. MEMBER : Is it a maiden speech on this subject ?

SHRI K.C. PANT: There are certain proprieties observed in maiden speeches. Will you observe them ?

Many constructive suggestions were offered and I can assure the hon. Members that we shall consider these suggestions and go into them. Certain criticisms have also been offered as was to be expected and I shall try to meet some of the points that have been raised, though, in the short time at my disposal it would be difficult to meet all the points. I can assure the House that we are only too conscious of the magnitude of the challenge which this Ministry is facing and we would seek the co-operation of the House in strengthening us to face up to this challenge. I have/myself visited these steel plants only racently as well as the HEC and the MAMC and while the difficulties are there, and many of them have been mentioned by my hon. friends, several steps are also being taken to remove these difficulties and to get over the problems and I would only request them to take a balanced view and while pointing to the deficiencies also to take into account the steps and the ameliorative measures that are being taken. I shall attempt to place some of them before the House as I proceed.

My hon friend Shri Somani referred to the role of the Finacial Advisers and it was his suggesstion that the Financial Advisers should not act with an eye on the Finance Ministry all the time, but that they should act within the administrative order and control of the head of that unit.

Broadly speaking, this suggestion has already been accepted. The Administrative Reforms Commission went into this question and the Government have decided to accept their recommendation in this respect. And, their recommendation is that the Financial Adviser to a Public Sector Corporation-unless he is a Director-should be appointed by the Corporation.

The approval of Government is not required for such appointment. Of course, Directors are appointed by the Government and if he happens to be a Director, then Government's approval is required. Government has also decided that the Chief Executive of the Corporation, either the Chairman or the Managing Director, would be entitled to over-rule the Financial Adviser, but he is required to bring such cases to the notice of the Board of Directors. It is obvious that this precautionary

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step is also necessary. The Financial Adviser submits quarterly reports to the Government and the Chief Executive of the Corporation and the latter is expected to append his remarks to this report. This report is received both by the administrative ministry and by the Ministry of Finance.

This is the present arrangement and I hope my honourable friend Shri Somani will agree that this is a good, workable arrangement which takes into account all the requirements of the situation.

Then he referred to the Bokaro steel plant. I was not very clear about his basic point as to whether he was trying to suggest that the products of Bokaro will not find a market or whether he was objecting to it on any other ground. He is well aware of the demand and supply situation in the country and I am sure he knows that sheets are in short supply. We are even today importing sheets and there is constant pressure on us to import more and if we project the demands into the future, by the time that Bokaro can hope to go into production, the import would be something of the order of about Rs. 90 crores or so. If his case is that Bokaro is going to produce something which does not have any demand in the country, I think that case stands demolished.

So far as his other point that the present cost estimates are very high for the 1.7. million stage is concerned, that is correct. But I would like him to bear in mind that there are in-built capacities of a large order at this 1.7 million tonnes stage. If the plant is to be expanded, as indeed it has to be, then the considerations are whether to expand it by arithmethical addit ions of capcity from the 1.7 to the 4 million stage and later on to the 5.2 million stage or whether in the interests of economy, it is better to build into the 1.7 million stage itself certain expanded capacity for the rolling mills, etc. etc. and then eventually achieve a higher economy at the expanded stage. These are considerations which have been gone into and it is after taking a deliberate decision that the in-built capacities have been created and this accounts for the higher cost estimates at the 1.7 million tonnes stage.

THE SHRI J. B. KRIPALANI (Guna) : Very conclusive.

SHRI K. C. PANT: I am glad that Dada also thinks this is conclusive. If he thinks so, then it must be conclusive.

We have to accept that the public sector steel plants which have been established have entered into a new phase. They have been working for about ten years and in a sense they are now entering into the incipient stage of ageing. New problems are being thrown up.

SHRI J. B. KRIPALANI : Teething troubles.

SHRIK C. PANT : Teething troubles are over Ageing is a much later stage. Maintenance is becoming more exacting. There have been certain omissions in the matter of maintenance which have been brought out by various committees and on account of these omissions some premature capital repairs had to be undertaken in respect of coke-ovens and blast furnaces in some of the Plants. These are factn which we have to accept. The operationas skils, by and large, are improving and sol is maintenance improving. A great deal of attention is being paid to the fact that maintenance has to be of a high order. But, may I point out with all respect that while a great deal of attention is attracted by any break-down in maintenance or by, any strike or shutdown, etc., very little notice is attracted by the steady work that goes on day and night in these Plans, and I think I owe it to the thousands of workers to the Managers, to the Engineers, to the technicians and others who run these Plants to pay my tribute to them for the work that they are doing and for the production that they have achieved.

Shri Gupta, I think, referred to the fact that in the past so many years, since their inception, these Steel Plants have produced something like Rs. 1700 crosres worth of iron and steel and they have saved Rs. 1100 cross, in terms of imports which means an equivalent amount of foreign exchange earning. They are employing today over a lakh of people and disburse about Rs. 50 crores every year by way of salaries and wages. He also referred to the export performance of Hindustan Steel, which has indeed been noteworthy. I think he referred to the total export figure of Rs. 85 crores. Here, I would mention the rapid building up of repast in the last six years. In the year 1963-64 the total value of export amounted to the meagre figure of Rs. 1 55 crores. In 1968-69, the corresponding figure was of the order of Rs. 65 crores. H.S.L. claimed a substantial share of the export trade. In 1963-64, for instance, the va'ue of H.S.L's export was Rs. 0.81 crores; in 1968-69, the provisional value of the export is about Rs. 42 crores. This in a nutshe!! is the contribution which the H.S.L. has been making in the field of exports and the earning of foreign exchange in the past few years.

Apart from these contributions to our economy which are no doubt important, I think what is even more important in a sense is the fact that these Plants symbolise the Indian people's urge and determination to industrialise this ancient land. They are big projects which were undertaken with great enthusiasm at a time when the country was determined to develop the skills required to set up three big steel units. At the same time certain mistakes may have been made. But the fact remains that we did venture into these projects and today they have paid the country back very richly. This basic fact has got to be recognised and I think all of us have reason to be grateful to those who planned these Steel Plants; otherwise, the import bill in respect of iron and steel alone today would be of astronomical dimensions. As our industrialisation progresses, the absence of these steel plants would have proved a serious handicap and when I say steel plants, I mean also those industries which аге to manufacture machines and equipment to make the steel plants like H.E.C., M.A.M.C. They are equally important as basic units in the foundation on which our industrial structure will rise. Besides, these are heart of our public sector and they represent concrete and constructive steps forward in the nation's march towards a socialistic pattern of society. Therefore, these are some of the important achievements which cannot be lost sight of.

15.39 hrs.

[MB. DEPUTY SPEAKER in the chair]

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Another aspect which bears repetition is the fact that these plants have become nuclei around which a whole new complex of industry and technology has grown. With the machine building capacity coming up in the H.E.C. and other units, our dependence on foreign plant and machinery is rapidly declining. With the strengthening of the C.E.D.B., the Central Engineering Designs Bureau, of the H.S.L. and the support given to other consultancy units even in the private sector, self-reliance in steel technology, whether in terms of know-how or engineering or design, is being rapidly built up. The pool of knowledge and skills is growing everyday. We are approaching the point where we can think in terms of designing our own steel plant in this country. It would be a great day when we would not require any kind of foreign collaboration to set up a steel plant. Seeing the work being done all round towards this end. I feel satisfied that in every succeeding steel plant, less and less will be required of foreign collaboration and foreign know-how, and may be, even as early as the sixth steel plant, we may think in terms of an Indian steel plant right from beginning to end.

SHRI S. KANDAPPAN (Mettur): Now we are reconciled to our losses.

SHRI K. C. PANT: I will come to that. Why does he worry? I try to lift him from the losses to something higher up and immediately he goes down again.

Let me take the losses. If he insists, I shall certainly discuss them. The losses have caused us concern. As has been pointed out by various hon. members, they are of the order of about Rs. 40 crores in the last two years. The cummulative losses todate are of the order of Rs. 160 crores in H. S. L.

SHRI JYOTIRMOY BASU (Diamond Harbur): These are all cooked balance sheets.

SHRI K. C. PANT : He knows more about cooking these things than we do.

SHRI RANDHIR SINGH (Rohtak) : He is a professional cook.

SHRI K. C. PANT: I would be one with those who say that our objective has to to be wipe out these losses and to ensure a reasonable return on the investment which

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is high, of the order of about Rs. 1,000 crores. In doing this, we have first got to understand the reasons behind these losses. It is not, as is suggested, only the result of faulty functioning or operation. Let us go into this a little deeper.

Last year, a pamphlet was presented to Parliament entitled Performance of Hindustan Steel, which went into this question at great length and pointed out the various factors responsible for these losses : the fact that the capital cost went up because of tied sources of credit, turnkey jobs etc., capital expenditure on social obligations like townships, educational and medical facilities and so on, the question of in-built capacities, to which I referred, and above all, the last two years of recession through which we have passed. But since this is already before the House, I do not want to repeat all that. I would only like to dwell on what is perhaps the main reason for the loss incurred by H. S. L.

You know that if the prices of H. S. L. products were raised, the losses would be wiped out. It is as simple as that. The question is : How are the prices fixed ? Prices were fixed in 1962 on the assumption of a certain block which corresponded more or less to the block of TISCO, a much older plant ; the basis on which prices were fixed was a block of about Rs. 1176 per tonne of saleable steel. As a matter of fact, today the corresponding figure for HSL is approx. Rs. 2500 per tonne. It is very easy to understand that when the block is taken as Rs. 1176, the whole picture changes : prices are fixed on the basis of a certain cost of production plus depreciation at 5 per cent, and return on capital at 8 per cent, both on the gross block of Rs. 1176. As against that if it is Rs. 2500 it is quite obvious that this provision of five percent for depreciation and eight per cent for return on capital does not cover the capital based cost and cannot do so. This basic fact must be understood because after all profitability is a function of price also. If we deliberately keep down the prices because of the other implications on the entire price structure, on the cost structure of the economy particularly industries based on steel, then this factor must be taken into account in assessing the results of the HSL. But if we compare the direct cost of production quite apart from the capital related charges, then we find it

is not a bad picture at all. I shall give you some figures comparing the direct cost of production of HSL with TISCO and IISCO. I shall take two years because it will take a long time to give all the figures. The cost of steelingots in rupees per ton in 1964-65 was Rs. 247 for TISCO, 249 for ISCO. Rs. 244 for the Rourkela (open hearth furnace) and Rs. 231 for LD Rs. 235 for Bhilai and for Durgapur Rs. 227. For 1967-68 TISCO Rs. 301; IISCO Rs. 335; Rourkela (open hearth furnace) Rs. 322; LD 321. Bhilai 269 and Durgapur 313. I had left out the decimals. These figures show that the direct cost of production is not higher in the public sector plants than in the private sector plants. In fact in some cases they are lower in the public sector plants. We come to the conclusion that the difference in financial results arises on account of the higher capital structure of the HSL plants.

The immediate task before the HSL is to make full use of the capacities that have been created including expanded capacities and to maximise production. Fortunately, recession itself is now receding and market conditions are no longer a major constraint. So we can look forward to a period of being able to sell most of what we produce inside the country without much difficulty; we have to find export markets for items for which there is no demand here. Steel plant operations are complex affair and even with the best operational practices it is difficult to achieve a production higher than about ninety per cent of rated capacity With the high capital related charges to which I have referred earlier and which have fallen to the lot of the HSL, it has to operate at ninety per cent level to break-even. As against this in 1967-68 in terms of finished steel output the capacity utilisation was only 68 per Various reasons are there : operacent. tional limitations, maintenance deficiences and also the fact that some balancing equipment was still needed in order to complete the process of expansion. But I think an important contributory factor was recession. Now that things are picking up, we are. putting our targets higher than they were Shri Somani specifically referred to this and he asked what our targets were. Production of saleable steel was 2.62 million tons in 1968-69 as against 2.42 million tons in 1967-68.

The production plan for 1969-70 is 3.54 million tonnes. In order to achieve this, we shall have, as I said earlier, to get the balancing equipment, see to the maintenance, etc., diversification of production to the extent needed, and a continuous sales effort.

SHRI N. K. SOMANI : Profit targets.

SHRI K. C. PANT: I will come to that also. I am quite sure that the impact of these measures will be reflected in higher production in the months and years to come.

There is another area in which we have moved ahead and in which we have plans to introduce some change. It is in relation to the information received in the Ministry. We plan to organise an information system which is useful for HSL and which can be useful later on in the Ministry also. And the purpose of this broadly would be to highlight the crucial points so that one does not get snowed under a mass of papers, but in the process of supplying information and screening it, the high lights are automatically brought out and that can be an improved aid to management functioning. It is also proposed to store these relevant data in a control room and to display such information as is of interest to the Government and I would add, to Members of Parliament. They are also welcome to come and see and advise, if necessary, and we will welcome that advice. In the initial stages we propose to introduce this in respect of Hindustan Steel and later on, after watching the experiment, we shall do so in respect of other projects also.

An important area is the area of cost control. I would like to place before the House two important steps that have been taken from 1st April, 1969. A comprehensive study has been made to suggest norms for the usage of materials and energy and yields at each stage of the manufacturing process. The norms emerging from these studies have been introduced with effect from 1st April, 1949. These would enable the management to keep a constant check on the actual plant performance against these norms and, "therefore, keep costs to the minimum.

The system of standard costs has also been introduced in Hindustan Steel with effect from 1st April, 1969 which will not only enable the assessment of gain or loss at each stage but also enable advance corrective action to the extent possible. I think that these two steps will enable us to keep a close watch on the cost factor to which reference was made in the House.

Then there is the area of inventories control. Although no reference was made to it. I know that the House is exercised over this matter, and so I have taken the trouble to collect some figures. The total inventories in terms of months of costs of production have come down to 6.84 months during 1968-69 as compared to 8.24 in 1967-68 and 7.9 in 1966-67. Viewed against increased production, this is a satisfactory result. But this does not mean that we shall stop there. We shall exercise added financial control and exercise it with a view to reducing working capital to the extent possible. In fact, additional requirements of working capital for the year 1969-70 have been cut down from Rs. 20 crores to Rs. 10 crores. A reduction of Rs. 4.4 crores was effected during the period October-December, 1968.

Then, my hon. friend Shri Somani made a reference to the global technological improvements that were being made in the production of steel. Undoubtedly various improvements are being made. I can only assure him that we are keeping a close watch on these developments wherever they might take place and are drawing full lessons from them, and are introducing whatever is applicable to our conditions. In fact, for increasing production and decreasing costs, without much additional outlay, technological improvements are the easiest and the best methods. It is true that some of our norms of consumption such as coke rate or norms of productivity such as output of hot metal per cubic metre of blast furnace or tap to tap time for the open hearth furnaces compare very unfavourably with those in other countries, A project report has been prepared for the introduction of technological improvements. We are going to pay particular attention to areas like preparation of ore burden, the use of high top pressure in blast furnaces and oxygen lancing in the steel melting shops. I would hasten to add that we are not thinking of these things onlynow. They have been introduced in many of the plants. We

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have tested them and seen the results. We want to introduce them in other plants also.

I would briefly refer to the fact that the quality of coal is a very important factor in the economies of operation of steel plants. In view of the fact that this aspect requires detailed examination, we have set up two committees recently under the ministry. One is to consider and suggest how collieries and coal washeries could be linked to the steel plant (a) in the shortterm on the basis of their existing requirements and (b) in the long-term on the basis of their future requirements. The committee has been set up with the Secretary. Steel and Heavy Engineering, as Chairman. We have set up another committee to consider if it would be possible to pool the price of washed coal, so that all the steel plants get coal of the same type at the same price. This committee also is presided over by the Secretary, Steel and Heavy Engineering. Both the committees are expected to submit their reports within two to three months.

MR. DEPUTY-SPEAKER: We have to take up private members' business at 4 o'clock.

SHRI K. C. PANT : I will require another 10 minutes.

SHRI N. SREEKANTAN NAIR (Quilon): In a debate of four hours, the Deputy Minister, the Minister of State, the Cabinet Minister—everybody wants to butt in. It is very unfair.

MR. DEPUTY-SPEAKER: That is their party time. I would request him to resume his speech on Monday.

SHRI N. K. SOMANI: It will be truncated if it goes on to Monday.

MR. DEPUTY-SPEAKER: We can sit 10 minutes longer because the link will be broken. But I am sorry there is objection.

SHRIK.C. PANT: I would require a long training to butt in as effectively as Mr. Sreekantan Nair.

SHRI TULSHIDAS JADHAV (Baramati): The minister takes the time of the Congress Party. MR. DEPUTY-SPEAKER: If any minister or his colleague wants to intervene, it is the usual practice to allow them to intervene. It is not a question of time.

SHRI K.C. PANT: If I make an offer to finish in 5 minutes, would you allow me?

MR. DEPUTY-SPEAKER: I request Mr. Sreekantan Nair not to raise objection. He is finishing in five minutes.

SHRI K. C. PANT : The House would be interested in that. I would like to say that it is expected to be completed by the end of the year.

16 hrs.

With regard to surplus manpower to which some reference was made, we will only be able to locate the surplus after the study is complete. I accept the approach that these surpluses should be distributed within the plants as they are required and that to the extent possible they should be sent to Bokaro also. In the meantime Government has imposed an embargo on increases of manpower in HSL plants at current levels.

I had something to say on the Durganur situation also, but I shall not go into that at all except to mention that at 5.00 A.M. today morning the gate has been taken over by the Security Officer that we had sent from here. The House would be anxious about that. We have got the cooperation of the West Bengal Government in this matter and we heve resumed authority over the gate. The second point on which the House was exercised was that the Blast Furnace No. 2 had came down the other day; it had been started again and the technicians were watching its progress. Ten days have passed, the Soviet Union experts have gone back to Bhilai and the Blast Furnace is functioning all right. I think the House would be relieved to know this.

Reference was made by Shri Somani to the fact that some of our units had not got their top executives for some time and these vacancies remained without being filled up. I would like to inform the House that the appointment of Shri Billimoria, formerly of TISCO, as Personnel Director and of Shri

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Srinivasan, formerly of ICI, as Finance Director, have been approved. For HEC, Shri Chalapati Rao, at present General Manager, Chittaranjan Locomotives, has been appointed Chairman, and Shri S.S, Jagota, a Consultant to the Bureau of Public Enterprises, as Deputy Chairman. In MAMC, a new Managing Director Shri V.B.K. Murthy, was appointed a few months ago.

With the resignation of Shri K.M. George, Managing Director, Bokaro Steel Limited, the work was being carried on by a Committee of Management. We have appointed Shri Mantosh Sondhi, at present General Manager, Heavy Vehicles Factory, Avadi, to this important post.

With regard to HEC and MAMC it is quite true there is the problem of idle capacity or of surplus capacity after a certain date. I would like to inform the House we have taken two important steps in this direction. One is to decide to form a cell in the Ministry which would look to all the other Ministries and public sector undertakings and while the main responsibility for procuring orders would rest with HEC and MAMC we in the Ministry would also help them in the best way possible to procure these orders. I hope with these steps we shall be able to give them the orders in the years to come.

Sir, while I had various other points, in view of the very loud objection of Shri Srikantan Nair, who is not here- Sir, I feel tempted to ask for another five minutes but I think that would be presuming upon the patience of the House- I would like to thank you for the courtesy you have extended to me in giving me an extra five minutes.

16.05 hrs.

THE COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

FORTY-EIGHTH REPORT

श्री रामावतार झास्त्री (पटना): उपाघ्यक्ष महोदय, मैं यह प्रस्ताव करता हूं कि यह सभा गैर-सरकारी सदस्यों के विषेयकों तथा संकल्पों सम्बन्धी समिति के 48वें प्रतिवेदन से, जो 23 ग्रप्रैल, 1969 को सभा में पेश किया गया था, सहमत है। MR. DEPUTY-SPEAKER: The question is :

"That this House do agree with the Forty-eighth Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 23rd April, 1969."

The motion was adopted.

16.05¹/₃hrs.

RESOLUTION *RE* : **POWERS AND FUNCTIONS OF GOVERNORS** —*Contd.*

MR. DEPUTY-SPEAKER: The House will now take up further discussion of the following Resolution moved by Shrimati Sushila Rohatgi on the 28th March, 1969:-

> "In view of the recent controversy regarding the powers and functions of the Governors, and in the context of smooth Centre-State relations, this House is of opinion that a Committee of 30 Members of Parliament be constituted to consider the necessary amendments in the Constitution of India."

We have exhausted not only two hours but we have exceeded it by five minutes. Usually we do not extend the time because if we do several other Members are precluded from moving their resolutions. Therefore, I am going to call the hon. Minister.

SHRI PARTHASARATHY: (Rajampet) Sir, a motion is going to be moved for extension of time, because it is a very important Resolution.

MR. DEPUTY-SPEAKER : I can extend it only by half an hour, and that I have done.

SHRI HANUMANTHAIYA (Bangalore): Could I make a submission ? So far as your observations regarding wanting to follow the rules are concerned, they cannot be challenged by anybody. I do not think anybody wants to violate the rule or the ruling you have given. I am only making an appeal to the House. We have to make a distinction between important and unimportant subjects that come up for consideration before the House. As the opposition parties well know, the subject of Centre-State